



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/228/2018</a> WITH OFFICE NOTE	KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION AND ANR. <b>Versus</b> PRITAM SAIKIA AND 2 ORS.	MR. K N CHOUDHURY MS. R DEKA MR. D J DAS MR. B K KASHYAP	MR. D SAIKIA (R1 & R2) MR S SARMA (R3) MR. A DEKA (R2) MR. N SARMA (R1)
2	<a href="#">WA/287/2023</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> DIPAK GOGOI AND 4 ORS.	GA, ASSAM	
	<b>WITH</b> <a href="#">I.A.(Civil)/3787/2023</a> in WA/287/2023	STATE OF ASSAM AND ANR <b>Versus</b> DIPAK GOGOI,	MR. D NATH	
	<b>WITH</b> <a href="#">I.A.(Civil)/1396/2024</a> in WA/287/2023	BACCHU DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU GA, ASSAM
3	<a href="#">Cont.Cas(C)/551/2023</a>	DHIREN CH. MEDHI AND 4 ORS <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	MR. D SAIKIA MR. U SARMA MR B KAUSHIK
4	<a href="#">Cont.Cas(C)/589/2023</a>	DIPALI BARMAN <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	MR. N J KHATANIAR
5	<a href="#">Cont.Cas(C)/583/2023</a>	PADMA DHAR DAS <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
6	<a href="#">WP(C)/5805/2023</a>	MADHABI CHANGMAI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P K GOGOI MR. A BURAGOHAIN	MR. S S ROY (R-1,2,3,4,5 AND 6) DY.S.G.I.
7	<a href="#">WP(C)/6850/2023</a> B/O	REBEKA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE

8	<a href="#">Cont.Cas(C)/103/2024</a>	DR. KARABI KALITA <b>Versus</b> DR. BIJOY DEKA	MR. K N CHOUDHURY MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. P KALITA
9	<a href="#">WA/109/2024</a>	THE DEPUTY COMMISSIONER, <b>Versus</b> SRI GAUTOM BORO	ADDL. SR. GA, ASSAM	
10	<a href="#">WA/167/2024</a> FIXED	MD. HAFIZUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. P CHAKRABORTY TANZIM L. CHOUDHURY	SC, ELEM. EDU GA, ASSAM
11	<a href="#">I.A.(Civil)/817/2024</a> in WA/2527/2024	MD. ISMAHIL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S HUSSAIN	GA, ASSAM
	<b>WITH</b> <a href="#">WA/2527/2024</a> (Filing Number)	ISMAHIL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS E	MR. R C DAS	
12	<a href="#">I.A.(Civil)/1138/2024</a> in WA/1213/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> RAMEN KR SARMA AND 41 ORS	MR. R MAZUMDAR SC, EDU	MR. I CHOWDHURY SR ADV MR B CHOUDHURY W AHMED
	<b>WITH</b> <a href="#">WA/1213/2024</a> (Filing Number)	The State Of Assam <b>Versus</b> Ramen Kr Sarma	RAJESH MAZUMDAR	
13	<a href="#">I.A.(Civil)/1238/2024</a> in WA/4320/2024	ABHIJIT KUMAR BARUA <b>Versus</b> M/S HINDUSTAN PETROLEUM CORPORATION LTD AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	
	<b>WITH</b> <a href="#">WA/4320/2024</a> (Filing Number)	ABHIJIT KUMAR BARUA <b>Versus</b> M/S HINDUSTAN PETROLEUM CORPORATION LTD NAD 3 ORS E	MR. B CHAKRABORTY	
	<b>WITH</b> <a href="#">WA/40/2024</a>	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. <b>Versus</b> ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI
14	<a href="#">I.A.(Civil)/338/2024</a> in WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. <b>Versus</b> ABHIJIT KUMAR BARUA	MR. B C DAS	
15	<a href="#">I.A.(Civil)/1482/2024</a> in WA/119/2024	MUBARAQUE HUSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R C DAS MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WA/119/2024</a>	MUBARAQUE HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R C DAS MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM
16	<a href="#">I.A.(Civil)/1658/2024</a> FIXED in WA/398/2023	THE STATE OF ASSAM, <b>Versus</b> BOBBY DEKA AND 16 ORS.		MS. R DUTTA MR B P BORAH MR P J DUTTA
	<b>WITH</b> <a href="#">WA/398/2023</a>	THE STATE OF ASSAM <b>Versus</b> BOBBY DEKA AND 16 ORS.	MR. D NATH	MR B P BORAH (r- 2,7,12,16) MR P J DUTTA (r-2,7,12,16) MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
17	<a href="#">WP(C)/1489/2023</a>	SMTI ALOKANANDA DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY

18	<a href="#">Cus.Ref./1/2024</a>	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG <b>Versus</b> SMTI SEEMA DIXIT	MR. S C KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/1620/2024</a> <b>in</b> Cus.Ref./1/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG <b>Versus</b> SMTI SEEMA DIXIT	MR. S C KEYAL	
19	<a href="#">WA/200/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> PRANJIT SARMAH AND 7 ORS.	MR. D NATH SR. GA, ASSAM	
20	<a href="#">WP(C)/3187/2024</a>	UNION OF INDIA AND 5 ORS. <b>Versus</b> CHANDAN PAUL	MR. B CHAKRAVARTY	
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		
21	<a href="#">WA/131/2024</a>	BISWAJIT SHARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE	
	<b>WITH</b> <a href="#">I.A.(Civil)/960/2024</a> <b>in</b> WA/131/2024	RAYHANA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	SC, ELEM. EDU
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
22	<a href="#">C.Ex.App./4/2023</a> FIXED	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S DUROPLY INDUSTRIES LIMITED	MR. S C KEYAL	MR. Z ISLAM MR. P DAS MR ANKIT KANODIA
23	<a href="#">PIL/31/2023</a>	HASIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MR. B P BORAH, INTERVENOR GA, ASSAM MR. S SARMA, Sr. ADVOCATE (R-4) MR. J DEKA (R-4) MR. T K BHUYAN (R-4) MR. S K DEKA (R-4) MR. C TALUKDAR (R-4) MR. A GAUTAM (R-4)
24	<a href="#">WP(C)/6773/2023</a>	HARSHIT PATHAK <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. B CHAKRAVARTY DY.S.G.I.
25	<a href="#">WA/124/2024</a>	JOHIRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A ALI MR. Y ALI	MS. B SARMA (C.G.C.) DY.S.G.I.
26	<a href="#">WA/157/2024</a> FIXED	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK	SC, CO OP MR. N K KALITA (r-4)
27	<a href="#">WA/194/2024</a> CAVT. NO.05242/024, FIXED, CAVT./524/2024	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. <b>Versus</b> ANKUSH SAIKIA AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR
28	<a href="#">WP(C)/2380/2024</a>	DR. NIRANJAN DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MR D N SARMA MS B BORA MS. K DAS	MR. S S ROY (r-1,2,4,5,6) DY.S.G.I.
29	<a href="#">WP(C)/2477/2024</a> CAVT. NO.047020/24,N CAVT./96/2024, CAVT./470/2024	THE UNION OF INDIA AND 8 ORS. <b>Versus</b> UTPAL DATTA TALUKDAR	MS. B SARMA	DR G J SHARMA FOR CAVEATOR
30	<a href="#">WP(C)/2596/2024</a> FIXED	JAMIL AHMED MAZUMDAR AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE

31	<b>WITH</b> <a href="#">WP(C)/2163/2024</a>	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR. D K SARMAH (ADDL. SR.GA, ASSAM)
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
32	<a href="#">WP(C)/7408/2023</a>	SUBILAL NARZARY AND ANR <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
33	<a href="#">WP(C)/392/2024</a>	SMT. JOYANTA HOJAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO
<b>HEARING</b>				
34	<a href="#">WA/247/2021</a> FIXED	ASIR UDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1568/2021</a> in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
35	<b>WITH</b> <a href="#">WA/146/2022</a>	AKTER HUSSAIN AND 4 ORS. <b>Versus</b> ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
36	<a href="#">WA/254/2022</a> B/O	SHAMIM AKHTAR SUBHANI AND 27 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
37	<a href="#">WP(C)/1944/2023</a> B/O	RUPJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
38	<a href="#">WP(C)/6504/2023</a>	BABY RABHA (BABY RAVA), <b>Versus</b> THE CENTRAL ADMINISTRATIVE TRIBUNAL AND 9 ORS	MR. S NATH MR. N G KUNDU MR S BANERJEE	MS. B SARMA (C.G.C., R2- R10) DY.S.G.I. SC, NF RLY
39	<a href="#">WA/166/2024</a> FIXED	MONGVE RONGPI <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTHIA	SC, OIL SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II**

**THIS BENCH WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/328/2024</a>	NURUL HUDA AHMED <b>Versus</b> NARAYAN KONWAR , IAS	MR. A R BHUYAN MR N Z CHOUDHURY	
2	<a href="#">WP(C)/443/2024</a> FIXED	ABDUL FATTAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
3	<a href="#">WP(C)/644/2024</a>	NILA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MS. N M DEKA (R-5) Ms. R. R. BORAH (R-5) SC, SEC. EDU.
4	<a href="#">WP(C)/2167/2024</a> FIXED	ANOWAR HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. K JAIN MS. U NANDA	SC, ELEM. EDU GA, ASSAM
5	<a href="#">WP(C)/2942/2024</a> FIXED	DR. RAJU BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D K BORDOLOI	SC, HIGHER EDU SC, AG (A AND E) GA, ASSAM
6	<a href="#">WP(C)/2953/2024</a> FIXED	RAMEN PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA	SC, ELEM. EDU SC, FINANCE
7	<a href="#">WP(C)/3066/2024</a> FIXED	INUMA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA MS SABINA AHMED	SC, ELEM. EDU
8	<a href="#">WP(C)/3116/2024</a> FIXED	RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
9	<a href="#">WP(C)/3183/2024</a>	RANJULA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MS. M BORA DR. B. C. BORAH	SC, ELEM. EDU SC, AG
10	<a href="#">WP(C)/3185/2024</a>	NILAMANI NATH AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, ELEM. EDU

11	<a href="#">WP(C)/3192/2024</a>	KAMAL UDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, SEC. EDU. SC, FINANCE
12	<a href="#">WP(C)/3199/2024</a>	PAKIJA SULTANA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	SC, ELEM. EDU
13	<a href="#">WP(C)/3204/2024</a>	MD. BULBUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS S SARMA HAZARIKA	SC, SEC. EDU.
14	<a href="#">WP(C)/3210/2024</a> B/O	KANAILAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.
<b>ORDER (STAY VACATING)</b>				
15	<a href="#">I.A.(Civil)/734/2024</a> FIXED in <a href="#">WP(C)/194/2022</a> <b>WITH</b> <a href="#">WP(C)/194/2022</a>	RENU BARMAN (HEAD MASTER) <b>Versus</b> MRS KALYANI DEVI AND 5 ORS  MRS KALYANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. A K BARUAH  MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU  SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
16	<a href="#">I.A.(Civil)/1226/2024</a> B/O in <a href="#">WP(C)/1309/2024</a>  <b>WITH</b> <a href="#">WP(C)/1309/2024</a>	SOURAV DEY AND ANR <b>Versus</b> MONUJ DOWERAH AND 3 ORS  MONUJ DOWERAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR N N UPADHYAYA MR N N UPADHYAYA MR. B B KAKATI  MR. B K DAS MR H P GUWALA	SC, HIGHER EDU MR. B K DAS  SC, HIGHER EDU MR R DHAR (R-4,5) MR N N UPADHYAYA (R-4,5) MR D BORUAH MR. B B KAKATI (R-4,5)
<b>ADMISSION</b>				
17	<a href="#">WP(C)/6019/2017</a> FIXED	SACHIN KALITA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B P BORAH MR.P J DUTTA	MR. A CHAMUAH (SC, UGC) SC, SECONDARY EDUCATION
18	<a href="#">WP(C)/3501/2021</a> FIXED	BHUBAN CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)
19	<a href="#">WP(C)/4775/2021</a> FIXED	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MD A K AHMED MS S BARUAH
20	<a href="#">WP(C)/999/2022</a> FIXED	ABDUS SABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
21	<a href="#">WP(C)/1924/2022</a> FIXED	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM MR. S SUTRADHAR (R-7) SC, SSA
22	<a href="#">WP(C)/2420/2022</a> FIXED	SMTI RUNUMI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
23	<a href="#">WP(C)/8000/2022</a> FIXED	AMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM MR N AHMED (R-8) MR. S AHMED (R-8) MR R AKHTAR (R-8) SC, SEC. EDU. SC, SSA

24	<a href="#">WP(C)/1194/2023</a>	SHAHZAMAL SHEIKH @ MD. SHAHJAMAL SK. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, SEC. EDU. SC, BTC SC, FINANCE
25	<a href="#">WP(C)/2838/2023</a>	ATANU MOHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
26	<a href="#">WP(C)/5157/2023</a> B/O	HILAL UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
27	<a href="#">WP(C)/53/2024</a> FIXED	ZAKIR HUSSAIN SK AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU MR. A F N U MOLLAH (r-6,8 to 12) MR. A S CHOUDHURY (r-6,8 to 12) MR. M MONDAL (r-5) K ZAMAN (r-8 to 12)
28	<a href="#">WP(C)/1554/2024</a> B/O	DR. KASIM ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, HIGHER EDU GA, ASSAM MR S BORTHAKUR(R-5) MR P H KONWAR (R-5)
29	<a href="#">WP(C)/2263/2024</a> FIXED	PODUGU DEEPIKA AND 2 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	MR. R P KAKOTI SR. ADV(R-2 TO 7). (SC, IIT) MR A B DEY(R-2 TO 7)(SC, IIT) MR. S SUTRADHAR(R-2 TO 7) (SC, IIT) DY.S.G.I. SC, IIT
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1550/2024</a> in WP(C)/2263/2024	PODUGU DEEPIKA AND 2 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT
<b>ORDERS</b>				
30	<a href="#">Cont.Cas(C)/598/2017</a> FIXED	CHANDRA KAMAL BORAH <b>Versus</b> SRI SANJIB KUMAR BHUYAN and ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS MRR KARIM MR.P S BISWAS MR P BANERJEE	MR. D SAIKIA MR. S P BHATTACHARJEE MR. R MAZUMDAR(SC,ELEM.EDU) MR. B TALUKDAR MR. R K TALUKDAR MR. S M T CHISTIE
31	<a href="#">WP(C)/2249/2021</a>	NURMAHAMMAD SARKER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MISS. M DAS MD. S ISLAM MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. S RANA
32	<a href="#">Cont.Cas(C)/95/2023</a>	MOSHARRAF HUSSAIN <b>Versus</b> SMTI. SURANJANA SENAPATI, ACS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
33	<a href="#">Cont.Cas(C)/366/2023</a> FIXED	RINA BEGUM <b>Versus</b> SURANJANA SENAPATI	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
34	<a href="#">WP(C)/359/2024</a> FIXED	JINNAT ALI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR M AHMED A. K. KANU	GA, ASSAM MR. A M AHMED (R-2) P. GHOSH (R-2) SC, SEC. EDU.
35	<a href="#">WP(C)/1214/2024</a> FIXED	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS S S ZIA	SC, ELEM. EDU SC, AG SC, TREASURY
36	<a href="#">I.A.(Civil)/1285/2024</a> IN WP(C) 1086/2024 (D/O) in WP(C)/1086/2024	MOZIDUL ISLAM @ MAZEDUL ISLAM @ MAZIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J ABBAS	GA, ASSAM MR. P K DEKA SC, SEC. EDU.
37	<a href="#">I.A.(Civil)/1342/2024</a> IN WP(C)/2264/2023(D/O) in WP(C)/2264/2023	BIJOY KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM

38	<a href="#">WP(C)/1690/2024</a> B/O	BOALIPAR NIZAMIA ALIA MADRASSA MANAGING COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA MS. S SAHNAZ	GA, ASSAM SC, SEC. EDU. SC. WAKF BOARD
39	<a href="#">I.A.(Civil)/1773/2024</a> in <a href="#">WP(C)/2003/2024</a>	MONOWARA BEGUM <b>Versus</b> SAYRA KHATUN AND 6 ORS	MR. S C BISWAS MS. U NANDA MS. J GHOSH MR. A K DAS	MR. R BORPUJARI (SC, FINANCE) MR. D BORA (GA, ASSSAM) SC, SEC. EDU. MS. H TERANGPI (SC, SECONDARY EDUCATION)
	<b>WITH</b> <a href="#">WP(C)/2003/2024</a>	SAYRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. M A OZAH	MR. R BORPUJARI (SC, FINANCE) MR. D BORA (GA, ASSSAM)  MS. H TERANGPI (SC, SECONDARY EDUCATION)
40	<a href="#">I.A.(Civil)/1865/2024</a> in <a href="#">WP(C)/1758/2024</a>	SMTI. RINKU SWARGIARY <b>Versus</b> JURITI MEDHI BAISHYA AND 4 ORS	MR J ABEDIN MR. S C BISWAS MR. S C BISWAS MS. U NANDA MS A BORAH	SC, HIGHER EDU MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY SC, BTC
	<b>WITH</b> <a href="#">WP(C)/1758/2024</a>	JURITI MEDHI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	SC, HIGHER EDU MR J ABEDIN (R-5) MR. S C BISWAS (R-5) MS. U NANDA (R-5) MS A BORAH (R-5) SC, BTC
<b>HEARING</b>				
41	<a href="#">WP(C)/8202/2022</a> FIXED	DIPIKA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3077/2024</a> FIXED	M/S H R ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, FINANCE
2	<a href="#">WP(C)/3085/2024</a> FIXED	NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	SC, EXCISE DEPTT.
3	<a href="#">WP(C)/3135/2024</a> FIXED	M/S SANDIP LAL KEDIA AND ANR <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. A K DAS MR. A NARZARI	MR. S S ROY DY.S.G.I.
4	<a href="#">WP(C)/3180/2024</a> B/O	DIPSHIKHA GOGOI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, I O C
5	<a href="#">WP(C)/3186/2024</a>	FARUKAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D GOSWAMI MR. S M BARUAH	GA, ASSAM SC, WATER RESOURCE
<b>ORDER NO STEPS</b>				
6	<a href="#">WP(C)/4566/2023</a>	ABUL KALAM AZAD <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	SC, APDCL
<b>ADMISSION</b>				
7	<a href="#">WP(C)/4529/2017</a>	SULTAN ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A BHATTACHARJEE MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM MR A KALITA (SC, INDUSTRIES AND COMMERCE DEPARTMENT) MR.B AHMED
8	<a href="#">WP(C)/4572/2017</a>	MAHIBUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.D BARMAN MR.D TALUKDAR MR.K H KHANDAKAR MR.D DAS MR.K M HASSAN	GA, ASSAM
9	<a href="#">WP(C)/4582/2017</a>	BHARAT KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM and 37 ORS.	MR.R SENSUA MR.S BORTHAKUR	GA, ASSAM MS.S CHAKRABORTY SC, EXCISE DEPTT.

10	<a href="#">WP(C)/7678/2017</a>	PRANJAL BHATTACHARYA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.M BORAH MR.B B BORAH MS L BARUA	SC, EXCISE & CUSTOMS MR.P N GOSWAMI
11	<a href="#">WP(C)/9147/2019</a>	LUJA MAIO SINGPHO <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA	MR. D C BORAH MR. S S ROY (R-2,3) MR. S BORTHAKUR (R-2,3) ASSTT.S.G.I.
12	<a href="#">WP(C)/4441/2020</a> FIXED	DR HARI RAM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DEKA MR. M DAS	SC, PWD
	<b>WITH</b>			
13	<a href="#">WP(C)/4465/2020</a>	GOPAYJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K DEKA MR. M DAS	SC, PWD
14	<a href="#">WP(C)/5296/2020</a>	M/S DEVI UDYOG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, PNRD GA, ASSAM SC, FINANCE
15	<a href="#">WP(C)/391/2021</a>	M/S J. A. BROTHERS <b>Versus</b> ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR. B DAS MR R SARKAR MS M KAKOTY S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 TO 5) MR. A I Ali (R-1 TO 5) MR A BHUYAN (R-1 TO 5) ASSTT.S.G.I.
16	<a href="#">WP(C)/4266/2022</a>	SAHIDA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI	SC, P AND R.D. GA, ASSAM
17	<a href="#">WP(C)/6948/2022</a> FIXED	MD. TULTUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. H G HAZARIKA	SC, CO OP MR. P HAZARIKA P. BORAH
18	<a href="#">WP(C)/8250/2022</a>	DIPAK BORAH AND 3 ORS., <b>Versus</b> ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
	<b>WITH</b>			
19	<a href="#">WP(C)/5330/2023</a>	DIPAK BORAH AND 3 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HEALTH
20	<a href="#">WP(C)/205/2023</a>	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY (R-10) SC, CO OP GA, ASSAM MR. J PATOWARY (R-10) MS A BEGUM MR. D J DAS (R-10) N GAUTAM (R-10) SC, AFDC
21	<a href="#">WP(C)/5877/2023</a> B/O	KISHORE KUMAR BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE SC, REVENUE
22	<a href="#">WP(C)/5912/2023</a> B/O	MANOJ KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K SINGHA MS N BEGUM	GA, ASSAM SC, GMC
23	<a href="#">WP(C)/5966/2023</a>	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, P H E SC, FINANCE
24	<a href="#">WP(C)/1323/2024</a>	M/S H S ENGINEERS AND ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	SC, WATER RESOURCE

25	<a href="#">WP(C)/1677/2024</a> FIXED	DIPANKAR BAYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM MR. N ALAM (R-6) MR. S R BORUAH (R-4, R5) MR K JAIN (R-6) M BRAHMA (R-4, R5)
26	<a href="#">WP(C)/1681/2024</a> FIXED	SIMANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
27	<a href="#">WP(C)/2103/2024</a> CAVT. NO.02812/024,	SANKAR GHATWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S BANIK SC, EXCISE DEPTT. FOR CAVEATOR

**ORDERS**

28	<a href="#">Cont.Cas(C)/309/2017</a>	ON THE DEATH OF RAJ NARAYAN YADAV, HIS LEGAL HEIRS- <b>Versus</b> BIJAY KUMAR YADAV and ANR.	MR.A KABRA	MR.K SARMA(R-1&2) MR.D DAS(R- 1&2) MR.B J TALUKDAR(R- 1&2) MR.J EKKAR- 1and2 MS.R RAHMAN(R- 1&2)
29	<a href="#">Cont.Cas(C)/412/2017</a>	KHURSHID ALI <b>Versus</b> SHAMSHER SINGH	MR.N HOQUE MR.H GUPTA	MR.P N GOSWAMI
30	<a href="#">Cont.Cas(C)/362/2019</a>	SAROJ KUMAR SARAF <b>Versus</b> AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. R R Gogoi
31	<a href="#">Cont.Cas(C)/687/2022</a>	JADAB KR DAS <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA MS. L DAS	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. R K MUSHAHARY (R-2)
32	<a href="#">WP(C)/6588/2022</a>	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI H A AHMED MR A S SK	SC, P AND R.D.
33	<a href="#">Cont.Cas(C)/248/2023</a>	MD. JIYAU PASA <b>Versus</b> JAYANTA KUMAR GOSWAMI	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	
34	<a href="#">WP(C)/1260/2023</a>	MURLI DHAR BHATI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. S SAHU MS A ROY	SC, APDCL SC, PNB
35	<a href="#">WP(C)/5922/2023</a> FIXED, WITH LCR (A+C+D)	JOYANTA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY	GA, ASSAM MR. R K BHATRA (r-2) MS P HUJURI (r-2) MR A BHATRA (r-2)
36	<a href="#">Cont.Cas(C)/64/2024</a>	M/S ANURADHA ENTERPRISE AND ANR <b>Versus</b> BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
37	<a href="#">Cont.Cas(C)/236/2024</a> FIXED	SOMER ALI <b>Versus</b> PRITOM SAIKIA AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024

10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 5**

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE  
UP PROVINCIALISATION MATTERS**

**THIS BENCH WILL RISE AT 3:45 PM]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
1	<a href="#">WP(C)/3922/2019</a> FIXED	MILAN PAUL <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b><u>ADMISSION</u></b>				
2	<a href="#">WP(C)/8918/2019</a> FIXED, WITH LCR	ABDUL MAZID @ MOJIT <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR S C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	<a href="#">WP(C)/8947/2019</a> FIXED, WITH LCR	ABDUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR S C DAS MR P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b><u>ORDERS</u></b>				
4	<a href="#">W.P.(CrI.)/28/2022</a> FIXED	AMARDEEP SINGH @ SINGH AMARDEEP <b>Versus</b> MRS. SURINDER KAUR AND 4 ORS.	MR. A CHAMUAH MR. A BHATTACHARYYA	GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7061/2023</a>	JAYANTA KUMAR BANIK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
2	<a href="#">Cont.Cas(C)/319/2024</a>	RUHUL ALOM CHOUDHURY <b>Versus</b> SRI MUNINDRA NATH NGATEY		
3	<a href="#">WP(C)/1152/2024</a> B/O	SMTI JUNAKI NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
4	<a href="#">WP(C)/1408/2024</a> B/O	NOWSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM SC, REVENUE
5	<a href="#">WP(C)/2008/2024</a>	TRAILUKYA DEORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BORO MR. S BASUMATARY	GA, ASSAM SC, GAD SC, P H E
6	<a href="#">WP(C)/2142/2024</a> B/O	MANOJ KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM
7	<a href="#">WP(C)/2709/2024</a>	ARUN SHARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MS. B SARMA DY.S.G.I.
8	<a href="#">WP(C)/3098/2024</a>	RAMANI KUMAR SARMA <b>Versus</b> GAUHATI UNIVERSITY AND 3 ORS	MR. R GOSWAMI MS N DEVI MS S DAS	SC, G U
9	<a href="#">WP(C)/3101/2024</a>	RUSTANA BEGUM BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	DY.S.G.I.
10	<a href="#">WP(C)/3104/2024</a>	RAMAYAN PRASAD YADAV <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	DY.S.G.I.
11	<a href="#">WP(C)/3106/2024</a>	EX TC 62089 RECT/GD SURESH KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.

12	<a href="#">WP(C)/3110/2024</a>	BIKROM PATOR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN	DY.S.G.I.
13	<a href="#">WP(C)/3123/2024</a>	MSTT. ZOHURA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. D GHOSH MR. S. K. CHAKMA	SC, P AND R.D. GA, ASSAM SC, FINANCE
14	<a href="#">WP(C)/3125/2024</a>	MOONSOON BARKAKOTI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
15	<a href="#">WP(C)/3178/2024</a>	SANJIB KUMAR MISHRA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	GA, ASSAM SC, FINANCE
16	<a href="#">WP(C)/3181/2024</a>	PRANAB KUMAR BHATTACHARJYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A PAUL	GA, ASSAM
17	<a href="#">WP(C)/3184/2024</a>	ASHOK KUMAR SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	SC, BTC SC. AGRICULTURE
18	<a href="#">WP(C)/3189/2024</a>	GAJIUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
19	<a href="#">WP(C)/3190/2024</a>	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, HEALTH
20	<a href="#">WP(C)/3193/2024</a>	BUDHESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
21	<a href="#">WP(C)/3194/2024</a>	EX CONST 583 NAYAN MONI SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S P ROY MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM
22	<a href="#">WP(C)/3201/2024</a>	DR. HALIM REZA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, HEALTH
23	<a href="#">WP(C)/3202/2024</a>	ROSHNA SHAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	GA, ASSAM SC, AG SC, FINANCE
<b>ADMISSION</b>				
24	<a href="#">WP(C)/6234/2019</a>	AKHIL KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A CHAMUAH MR. D BARMAN	GA, ASSAM
25	<a href="#">WP(C)/3886/2020</a>	SUNIL KUMAR MISRA <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAIN MR. B J MUKHERJEE
26	<a href="#">WP(C)/1713/2021</a>	PRANAB BARKAKATI AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM M KATAKY SC, G U
27	<a href="#">WP(C)/5975/2021</a>	LUKU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR. S K GOSWAMI MR. N BARMAN MS B BORA	GA, ASSAM MR. P N GOSWAMI (SC,APDCL)



28	<a href="#">WP(C)/4189/2022</a> FIXED	RAJESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC MR. U K NAIR, SR. ADV. (R-6) MR. M P SARMA (R-6) MR. A BORO (R-6) MR D NATH, SR. GA, ASSAM MS D MAHANTA (R-6)
	<b>WITH</b> <a href="#">I.A.(Civil)/3220/2022</a> in WP(C)/4189/2022	ANURUPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/3221/2022</a> in WP(C)/4189/2022	ANURPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/798/2023</a> in WP(C)/4189/2022	SUMAN DAS <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO MS D MAHANTA	MR K K MAHANTA (Sr. Advocate) SC, P AND R.D. SC, APSC
29	<a href="#">WP(C)/2099/2023</a>	RUBIA SULTANA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. M H RAJBARBHUIYAN (R-6)
30	<a href="#">WP(C)/2593/2023</a> FIXED	SANDEEP BHARALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS S MEDHI MR B M DEKA MS D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC. MEDICAL SC, FINANCE
31	<a href="#">WP(C)/3978/2023</a> FIXED	PRAFULLA CHANDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
32	<a href="#">WP(C)/4654/2023</a> FIXED	KHADIZA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR. N BARUA (R-5,6) MR U SARMA (R-5,6) SC, FINANCE SC, TREASURY
33	<a href="#">WP(C)/5288/2023</a> FIXED	VIJAY KUMAR L <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
34	<a href="#">WP(C)/5351/2023</a> FIXED	ANIL CHANDRA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N HOQUE MR H GUPTA	SC, PWD
35	<a href="#">WP(C)/5757/2023</a>	BHOLA KUMAR SAH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N H LASKAR	DY.S.G.I.
36	<a href="#">WP(C)/6710/2023</a> FIXED	SHAILENDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS S BARUAH DY.S.G.I.
37	<a href="#">WP(C)/6882/2023</a> FIXED	SUMANTA GHOSH AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. R BORO	MR. K GOGOI DY.S.G.I.
38	<a href="#">WP(C)/487/2024</a> FIXED	SARET KRO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	GA, ASSAM SC, AG MR. R. DHAR SC, PWD MR. R. RONGHANG SC, K A A C SC, FINANCE

**ORDERS**

39	<a href="#">WP(C)/6287/2019</a>	PARAG KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	GA, ASSAM
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40	<a href="#">WP(C)/4941/2020</a>	MAKUNDA CH KALITA <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. J C CHAUDHURY MR. N C BAROOAH MR. M SARMA MR G C SHARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE
41	<a href="#">I.A.(Civil)/1140/2021</a> IN RSA/285/2019 (D/O) <b>in</b> RSA/285/2019	ARUN BAROI AND ANR. <b>Versus</b> PAPU MADAK	MR. A GANGULY MR. A DUTTA	
42	<a href="#">WP(C)/5182/2022</a>	SMT. KANCHAN HAZARIKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR. D J DAS (P-1,2) N GAUTAM MS SABINA AHMED (P-1,2)	SC, HIGHER EDU SC, APSC SC, IRRIGATION
43	<a href="#">WP(C)/5882/2022</a>	MS BHABITA DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MS. M BURAGOHAIN	SC, HIGHER EDU SC, APSC SC, IRRIGATION
44	<a href="#">WP(C)/4863/2023</a>	CISF NO 071732367 CONST/GD MALIN CHANDRA NATH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR R DHAR MR B C MUCHAHARY	MR. S P CHOUDHURY DY.S.G.I.
45	<a href="#">WP(C)/4878/2023</a>	SARASWATI HASNU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
46	<a href="#">WP(C)/541/2024</a>	MOUSUMI SARANIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	GA, ASSAM SC, BTC
47	<a href="#">I.A.(Civil)/1705/2024</a> FIXED <b>in</b> WP(C)/7300/2023 <b>WITH</b> <a href="#">WP(C)/7300/2023</a>	BULU BEGUM, <b>Versus</b> THE STATE OF ASSAM AND 12 ORS E  BULU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. A CHETRY MR. A CHETRY  MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE  GA, ASSAM SC, AG SC, FINANCE
48	<a href="#">I.A.(Civil)/1730/2024</a> <b>in</b> Arb.P./28/2022  <b>WITH</b> <a href="#">Arb.P./28/2022</a>	M/S JOY ENTERPRISE <b>Versus</b> UNION OF INDIA AND 4 ORS  PRADIP CHOUDHURY <b>Versus</b> UNION OF INDIA AND 4 ORS	MS P SEN MR A A AHMED F. SHAHIN  MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.  MR. A K DUTTA DY.S.G.I.
49	<a href="#">I.A.(Civil)/1831/2024</a> <b>in</b> WP(C)/312/2024  <b>WITH</b> <a href="#">WP(C)/312/2024</a>	PURNIMA NANDI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  PURNIMA NANDI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR A DEY  MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D.  SC, P AND R.D. GA, ASSAM
<b>HEARING</b>				
50	<a href="#">WP(C)/7621/2022</a> FIXED  <b>WITH</b> <a href="#">WP(C)/7613/2022</a>	BIJU DEVI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
51	<a href="#">WP(C)/7613/2022</a>	ISMAIL HOQUE AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
52	<a href="#">WP(C)/7615/2022</a>	ANJAN KUMAR NATH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA

53	<b>WITH</b> <a href="#">WP(C)/7655/2022</a>	SURUT ZAMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
54	<b>WITH</b> <a href="#">WP(C)/7686/2022</a>	ABDUL GANI MONDAL AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
55	<b>WITH</b> <a href="#">WP(C)/7871/2022</a>	FARUK KHAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">MACApp./82/2018</a>	SRIMATI BARNALI SAIKIA BORA and 3 ORS <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD.	MR. K K DUTTA MS. R BORAH	MR. R GOSWAMI (r-1) MS. P BORTHAKUR (r-1)
2	<a href="#">MACApp./37/2023</a>	MISS MEENAKSHI GHOSH <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A ROY MR. P M KALITA MR. S SHARMA	
3	<a href="#">MFA/51/2023</a>	EMPLOYEES STATE INSURANCE CORPORATION and ANR <b>Versus</b> MR SANDIP HAZARIKA and 2 ORS	MR. K K NANDI	
4	<a href="#">FAO/47/2024</a> FIXED	TAYAB ALI <b>Versus</b> GAUHATI UNIVERSITY AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/1798/2024</a> in FAO/47/2024	TAYAB ALI <b>Versus</b> GAUHATI UNIVERSITY AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	SC, G U
5	<a href="#">MACApp./221/2024</a>	DIPTI GOGOI AND ORS. <b>Versus</b> PRABIN GOGOI AND ANR		
6	<a href="#">MACApp./250/2024</a>	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> RABIYA KHATUN AND 5 ORS. A	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL
	<b>WITH</b> <a href="#">I.A.(Civil)/1703/2024</a> in MACApp./250/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> RABIYA KHATUN AND 5 ORS. A	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL
7	<a href="#">MACApp./251/2024</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PUROBI NATH AND 4 ORS.	MR S DUTTA MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA (R4) MS. R D MOZUMDAR (r-4) MS. SUDAKSHINA K. (r-1) MS. P BARUAH (r-1) MS. C MOZUMDAR (r-4) MS U DAS (r-1) MR. S P SHARMA (r-4) MS C BORAH (r-4)

	<b>WITH</b> <a href="#">I.A.(Civil)/1706/2024</a> <b>in</b> MACApp./251/2024	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PUROBI NATH AND 4 ORS.	MR S DUTTA MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA (R4) MS. R D MOZUMDAR (r-4) MS. SUDAKSHINA K. (r-1) MS. P BARUAH (r-1) MS. C MOZUMDAR (r-4) MS U DAS (r-1) MR. S P SHARMA (r-4) MS C BORAH (r-4)
8	<a href="#">MACApp./256/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NILAKSHI DEKA AND 4 ORS.	MR SISHIR DUTTA MR S DUTTA	MR S DAS (R-4) MR. N. DEBNATH
	<b>WITH</b> <a href="#">I.A.(Civil)/1712/2024</a> <b>in</b> MACApp./256/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NILAKSHI DEKA AND 4 ORS.	MR SISHIR DUTTA MR S DUTTA	MR S DAS (R-4) MR. N. DEBNATH
9	<a href="#">MACApp./273/2024</a>	MUKUL LAHKAR <b>Versus</b> JUSPINA KANDULNA AND 4 ORS.	MR B PUSHILAL	
10	<a href="#">MACApp./275/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PORISHMITA CHUTIA BORPATRA GOHAIN @ POPISMITA CHUTIA BORPATRA GOHAIN AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. N. DEBNATH
11	<a href="#">MACApp./276/2024</a>	JAMELA AHMED @ MAINA BEGUM <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS. B	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. K K BHATTA MR. S AHMED (r-2,3) MR M RAHMAN (r-2, 3) MS N AKTAR (r-2,3)
12	<a href="#">MACApp./278/2024</a>	JOTASNA DAS AND ANR <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.	MR. A R AGARWALA MD. K ALI MS. R LAILA	MS G DAS (r-1) MS. P CHUTIA (r-1)
13	<a href="#">MACApp./283/2024</a> FIXED	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JAYRAM CHOUHAN AND 2 ORS	MS. M CHOUDHURY MS M DAS	MR. S CHAUHAN MR. P MAZUMDER (R-1) M. BORUAH (R-1) R DEB (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1796/2024</a> <b>in</b> MACApp./283/2024	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JAYRAM CHOUHAN AND 2 ORS	MS. M CHOUDHURY MS M DAS	MR. P MAZUMDER (R-1) M. BORUAH (R-1) R DEB (R-1)
14	<a href="#">MACApp./311/2024</a>	MAGMA HDI GEN INSURANCE CO LTD <b>Versus</b> KABITA GOENKA AND 4 ORS (B)	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A K GUPTA(R-4) MR. R S MISHRA(R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/834/2024</a> <b>in</b> MACApp./311/2024	MAGMA HDI GEN INSURANCE COMPANY LTD. <b>Versus</b> KABITA GOENKA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1906/2024</a> <b>in</b> MACApp./311/2024	MAGMA HDI GEN INSURANCE CO LTD <b>Versus</b> KABITA GOENKA AND 4 ORS (B)	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
15	<a href="#">MACApp./317/2024</a>	JABA RANI MISRA AND 3 ORS. <b>Versus</b> GIAS UDDIN AND 2 ORS.	MR. M TALUKDAR MR. M ISLAM	
<b>ORDERS</b>				
16	<a href="#">Review.Pet./91/2018</a> <b>in</b> MACApp./198/2004 (D/O)	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SRI. KHANINDRA BORAH,	MR. A TALUKDAR MR. K K BHATTA	MR. S C BISWAS
17	<a href="#">I.A.(Civil)/322/2019</a> <b>in</b> MFA/140/2019	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS <b>Versus</b> M/S HIMALAYA PRINTERS AND 6 ORS	MR. K K NANDI MR A J GHOSH MS P KALITA	MR. R SARMA MS. S D SAIKIA MR. P M KALITA
	<b>WITH</b> <a href="#">MFA/140/2019</a> (Filing Number)	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS <b>Versus</b> M/S HIMALAYA PRINTERS AND 6 ORS		

18	<a href="#">I.A.(Civil)/1477/2019</a> in MFA/260/2010 (D/O), WITH LCR in MFA/260/2010	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. WAHID ALI and ANR.	MRS. S ROY	MD E AHMED (r-1) MR. F A HASSAN (r-1)
19	<a href="#">CRP/66/2020</a>	M/S EASTERN ROAD CARRIERS AND 2 ORS. <b>Versus</b> SMT. JENITHA SANGMA AND 6 ORS.	MR. A SARMA MR M K ROY	MR. S. DEY(R-6,7) MR P DEKA(R-6,7) MR S N ADHYAPAK (R-1) MS B DAS(R-1)
20	<a href="#">CRP/14/2023</a> CAVT. NO.14452/022,	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/263/2023</a> in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/49/2024</a> in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> ON THE DEATH OF MOHIT CHANDRA LAHKAR,	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI
21	<a href="#">MFA/17/2023</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SURAMN ALI AND ANR.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. A M KHAN (R-1) MR Z RAHMAN (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1512/2023</a> in MFA/17/2023	MANOWARA KHATUN AND 4 ORS. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A M KHAN MR Z RAHMAN	MR S DUTTA
22	<a href="#">FAO/36/2023</a> CAVT. NO.07272/023,	MAKHANI BARUAH AND ANR. <b>Versus</b> HARI NARAYAN BORAH AND 6 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	MR R CHAKRAVORTY MS. R. ENGJAIFI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2044/2023</a> in FAO/36/2023	MAKHANI BARUAH AND ANR <b>Versus</b> HARI NARAYAN BORAH AND 6 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	MR R CHAKRAVORTY MS. R. ENGJAIFI FOR CAVEATOR
23	<a href="#">MACApp./136/2023</a> WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BIPUL BARUAH AND 3 ORS. F	MR. R GOSWAMI MS. M SAIKIA	MR G CHOUDHURY MR BHARGAV DAS MR ARINDAM BARUAH
24	<a href="#">I.A.(Civil)/241/2023</a> in MFA/15766/2022	THE UNION OF INDIA <b>Versus</b> M/S BRAHMAPUTRA TMT BARS PVT. LTD.	MR. K GOGOI	
	<b>WITH</b> <a href="#">MFA/15766/2022</a> (Filing Number)	UNION OF INDIA <b>Versus</b> M/S BRAHMAPUTRA TMT BARS PVT. LTD. B	MR. K GOGOI	
25	<a href="#">CRP(IO)/297/2023</a>	HINDUSTHAN EARTHMOVERS <b>Versus</b> T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2)
26	<a href="#">CRP(IO)/362/2023</a>	ON THE DEATH OF SANTU THAPA, HER LEGAL HERIS AND ANR <b>Versus</b> PURNIMA RONGHANGPI AND ANR	MR. B PHUKAN MR. P KR KALITA	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MS N BEGUM MR S GAUTAM
27	<a href="#">I.A.(Civil)/677/2023</a> in MFA/14718/2022	NATIONAL INSURANCE COMPANY LTD . <b>Versus</b> JASMINA BEGUM AND 4 ORS .	MR. N M DUTTA	MS. P BHATTACHARYA (r-1 to 4) MR. A KHAN (r-1 to 4)
	<b>WITH</b> <a href="#">MFA/14718/2022</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD . <b>Versus</b> JASMINA BEGUM AND 4 ORS . A	MR. N M DUTTA	

28	<a href="#">I.A.(Civil)/2146/2023</a> in MACApp./8878/2023	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> DEBASHREE BAIRAGI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. S ROY (R-4) MS F N ZAMAN(R-4)
	<b>WITH</b> <a href="#">MACApp./8878/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> DEBASHREE BAIRAGI AND 3 ORS E	MS. R D MOZUMDAR	
29	<a href="#">I.A.(Civil)/3228/2023</a> in MFA/11985/2023	ANUWARA KHATUN <b>Versus</b> THE UNION OF INDIA	MS J KALITA	DY.S.G.I.
	<b>WITH</b> <a href="#">MFA/11985/2023</a> (Filing Number)	ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA H	MS J KALITA	
30	<a href="#">I.A.(Civil)/3269/2023</a> in MACApp./13172/2023	BIRJEET SINGH <b>Versus</b> M/S ORIENTAL INSURANCE CO LTD AND ANR.	MR N BARMAN	MR SISHIR DUTTA (R-2) MS. M CHOUDHURY(R-2)
	<b>WITH</b> <a href="#">MACApp./13172/2023</a> (Filing Number)	BIRJEET SINGH <b>Versus</b> M/S ORIENTAL INSURANCE CO LTD AND ANR. E	MR N BARMAN	
31	<a href="#">I.A.(Civil)/3866/2023</a> in MACApp./14667/2023	AYUB AHMED <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR. M M ZAMAN	MR. P M TALUKDAR MR. R BAISHYA
	<b>WITH</b> <a href="#">MACApp./14667/2023</a> (Filing Number)	AYUB AHMED <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO LTD E	MR. M M ZAMAN	
32	<a href="#">Tr.P.(C)/30/2024</a> FIXED	ANAMIKA TALUKDAR <b>Versus</b> NILAMANI RAJBONGSHI	MR. D BORAH	
33	<a href="#">CRP/61/2024</a>	BIJOY CHAKRABORTY <b>Versus</b> SRI MANI MADHAB DAS AND ANR.	MR S DUTTA MR S DUTTA MS M BORCHETIYA MS S MOCHAHARI MR S DUTTA	MR A IKBAL
34	<a href="#">I.A.(Civil)/103/2024</a> in MFA/5407/2023	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BHANU DAS AND 2 ORS.	MS P HUJURI MS M N KONYAK	S AHMED(R-1)
	<b>WITH</b> <a href="#">MFA/5407/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BHANU DAS AND 2 ORS. E	MS P HUJURI	
35	<a href="#">I.A.(Civil)/347/2024</a> in MFA/8003/2023	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MD. HALIM UDDIN AND ANR.	MR. R C PAUL	
	<b>WITH</b> <a href="#">MFA/8003/2023</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> HALIM UDDIN AND ANR. E	MR. R C PAUL	
36	<a href="#">I.A.(Civil)/423/2024</a> in MACApp./1533/2024	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RODINGPUI ANR 4 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY	MR. S D PURKAYASTHA (R-1) MS S.S.BORA (R-1)
	<b>WITH</b> <a href="#">MACApp./1533/2024</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> RODINGPUI ANR 4 ORS F	MR SISHIR DUTTA	

37	<a href="#">I.A.(Civil)/560/2024</a> in MFA/5489/2023 in I.A.(Civil)/1674/2023	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MD. AFJAL ALI AND ANR.	MR. P J BARMAN MS R TADO	
38	<a href="#">I.A.(Civil)/586/2024</a> in MFA/1774/2024	RUFUYA BEGUM @ RUPIA BIBI AND 2 ORS. <b>Versus</b> RAFIKUL ISLAM AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. S DUTTA (R-2) MS S MOCHAHARI (R-2) MR. S DUTTA (R-2)
	<b>WITH</b> <a href="#">MFA/1774/2024</a> (Filing Number)	RUFUYA BEGUM @ RUPIA BIBI AND 2 ORS <b>Versus</b> RAFIKUL ISLAM AND ANR. F	MR. A R AGARWALA	
39	<a href="#">I.A.(Civil)/718/2024</a> in CRP(IO)/346/2023	MD. REKIBUR RAHMAN @ REKIBUR RAHMAN <b>Versus</b> STATE BANK OF INDIA,	MR. R BORA	
	<b>WITH</b> <a href="#">CRP(IO)/346/2023</a>	MD. REKIBUR RAHMAN @ REKIBUR RAHMAN <b>Versus</b> STATE BANK OF INDIA	MR. R BORA MR. D. BORAH	
40	<a href="#">I.A.(Civil)/1009/2024</a> FIXED in FAO/22/2024	AMIT DHELI AND ANR <b>Versus</b> JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
	<b>WITH</b> <a href="#">FAO/22/2024</a>	AMIT DHELIA AND ANR <b>Versus</b> JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. R BARUAH (r-1,2) MR. A IKBAL (r-1,2) MS. M NATH (r-1,2) MS S SIDDIQUA (r-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1557/2024</a> in FAO/22/2024	JINNA ALI AND ANR <b>Versus</b> AMIT DHELI AND ANR	MS. M NATH MR A IKBAL MS S SIDDIQUA	MR. SAILENDRA DEKA
41	<a href="#">I.A.(Civil)/1307/2024</a> WITH LCR, FIXED in LA.App./7/2022	SYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K GOGOI SC, REVENUE SC, NF RLY
	<b>WITH</b> <a href="#">LA.App./7/2022</a>	SYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/1842/2022</a> in LA.App./7/2022	SYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	SC, NF RLY
42	<a href="#">I.A.(Civil)/1571/2024</a> in CRP(IO)/36/2023	AJAY DEKA AND 2 ORS <b>Versus</b> JULIMONI KALITA DEKA AND ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR G BHARADWAJ S. K. GUPTA MR N BRAHMA	MR. R ALI M KALITA MR M BORO
	<b>WITH</b> <a href="#">CRP(IO)/36/2023</a>	JULIMONI KALITA DEKA AND ANR. <b>Versus</b> CHANDRA DHAR DAS AND 21 ORS.	MR. R ALI M KALITA MR M BORO	MR. O P BHATI (r-20 to 22)) MR T C DAS (r-20 to 22)) MR. P SARMA (r-20 to 22)) MR G BHARADWAJ (R-1, 2 and 4 )) S. K. GUPTA (r-20 to 22)) MR N BRAHMA (R-1, 2 and 4 )
43	<a href="#">I.A.(Civil)/1924/2024</a> in MACApp./6455/2024	KRISHNA KANTA PATOWARY <b>Versus</b> PARAG PATOWARY AND 2 ORS.	MR D MONDAL	
	<b>WITH</b> <a href="#">MACApp./6455/2024</a> (Filing Number)	KRISHNA KANTA PATOWARY <b>Versus</b> PARAG PATOWARY AND 2 ORS A	MR D MONDAL	



44 [I.A.\(Civil\)/1926/2024](#)  
in MACApp./6691/2024

UNITED INDIA INSURANCE COMPANY LIMITED

**Versus**  
HASSINA LOKHAN AND ORS.

**WITH**  
[MACApp./6691/2024](#)  
(Filing Number)

UNITED INDIA INSURANCE COMPANY LTD

**Versus**  
SMTI HASSINA LOKHAN AND 2 ORS B

**WITH**  
[I.A.\(Civil\)/6693/2024](#)  
(Filing Number)

UNITED INDIA INSURANCE COMPANY LTD

**Versus**  
SMTI HASSINA LOKHAN AND 2 ORS B

45 [I.A.\(Civil\)/1929/2024](#)  
in MFA/6516/2024

NATIONAL INSURANCE COMPANY LIMITED

**Versus**  
OWAZED ALI AND ANR.

MR. A J SAIKIA  
MR. B KAKATI  
M CHETIA  
MR. S. PEGU

**WITH**  
[MFA/6516/2024](#)  
(Filing Number)

NATIONAL INSURANCE CO. LTD

**Versus**  
OWAZED ALI AND ANR A

MR. A J SAIKIA

**WITH**  
[I.A.\(Civil\)/6518/2024](#)  
(Filing Number)

NATIONAL INSURANCE CO. LTD

**Versus**  
OWAZED ALI AND ANR A

MR. A J SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Monday,24th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**  
**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./195/2024</a>	BIJAY PAN TANTI @ BIJAYA TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S MEDHI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/586/2024</a> <b>in</b> Crl.A./195/2024	BIJAY PAN TANTI @ BIJAYA TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S MEDHI	PP, ASSAM
2	<a href="#">Crl.A./196/2024</a>	HANUFA NASRIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/587/2024</a> <b>in</b> Crl.A./196/2024	HANUFA NASRIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
3	<a href="#">Crl.A./197/2024</a>	SOBUR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MS. K JAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/588/2024</a> <b>in</b> Crl.A./197/2024	SOBUR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MS. K JAIN	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">CRL.A(j)/60/2023</a> 1 Y 3 M 13 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	BIRJA @ BIJA ORANG <b>Versus</b> THE STATE OF ASSAM	MS. SAGARIKA BARPUJARI (AMICUS CURIAE)	PP, ASSAM
5	<a href="#">CRL.A(j)/69/2023</a> 1 Y 1 M 20 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. 2	PALESWAR TELENGA <b>Versus</b> THE STATE OF ASSAM	MS. T BEGUM (AMICUS CURIAE)	PP, ASSAM
6	<a href="#">Crl.A./88/2023</a> 1 Y 6 M 1 D :WITH LCR 6 FILES, P.B.-2, FIXED	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/190/2023</a> <b>in</b> Crl.A./88/2023	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(Cr.)/40/2024</a> <b>in</b> CrI.A./88/2023	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
7	<a href="#">CRL.A(j)/107/2023</a> <u>1 Y 6 M 8 D</u> :WITH LCR - 6 (SIX) FILES	SANJAY MURA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
8	<a href="#">CrI.A./454/2023</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	MD. SAHID KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR H	MR I U CHOUDHURY MR A AHMED	PP, ASSAM
9	<a href="#">CrI.Rev.P./176/2024</a> WITH OFFICE NOTE, LCR - 2 (TWO) FILES, FIXED	NITIN KATARIA <b>Versus</b> JYOTI RANI AND ANR	MR B SINHA MR D K DEY MS T DEBNATH	
10	<a href="#">I.A.(Cr.)/367/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. 2 <b>in</b> CRL.A(j)/52/2023	KHADEM MANDAL, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(j)/52/2023</a>	KHADEM MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	PP, ASSAM
<b>HEARING</b>				
11	<a href="#">CrI.A./266/2016</a> <u>7 Y 10 M 17 D</u> :WITH LCR 1 BUNDLE, P.B.-14, FIXED	SRI SAHADEB CHAKMA @ HURRHABA <b>Versus</b> THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
12	<b>WITH</b> <a href="#">CrI.A./245/2016</a> <u>7 Y 10 M 22 D</u> :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN <b>Versus</b> THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
13	<b>WITH</b> <a href="#">CRL.A(j)/50/2017</a> <u>7 Y 10 M 22 D</u> :	RUPDHAN CHAKMA <b>Versus</b> C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
14	<b>WITH</b> <a href="#">CrI.A./95/2017</a> <u>7 Y 10 M 22 D</u> :	SRI KHAGENDRA CHAKMA @ KHAGEN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
15	<a href="#">CrI.A./210/2020</a>	JAHNABEE SAIKIA <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR. B D KONWAR SR. ADV. SC, NIA MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
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**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>			
1 <a href="#">WP(C)/9282/2019</a> FIXED	JAYANTA BARUAH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR K P PATHAK MR. P N GOSWAMI MR D GOGOI MR. N KHATANIAR	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, CBI
<b>WITH</b> 2 <a href="#">WP(C)/9285/2019</a>	SADANANDA GOGOI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR K P PATHAK MR. P N GOSWAMI MR D GOGOI MR. N KHATANIAR	GA, ASSAM ASSTT.S.G.I. SC, CBI
<b>WITH</b> 3 <a href="#">WP(C)/9450/2019</a>	JAYANTA BARUAH <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR D GOGOI	GA, ASSAM SC, ED ASSTT.S.G.I. SC, CBI
4 <a href="#">WP(C)/3150/2024</a>	PUTUL SARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS. H TALUKDAR	SC, GST DY.S.G.I.
5 <a href="#">WP(C)/3155/2024</a>	BOITAMARI ANCHALIK RANGALI BIHU SANMINALNI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM
6 <a href="#">WP(C)/3158/2024</a>	MD. AFTAB ANSARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
7 <a href="#">WP(C)/3172/2024</a>	ROHIS UDDIN MOLLAH AND 58 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
8 <a href="#">WP(C)/3177/2024</a>	JOYANTA HOJAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTHIA	GA, ASSAM

9	<a href="#">WP(C)/3179/2024</a>	HUSSAIN AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. D BORA MS. B CHETIA	GA, ASSAM SC, PWD
10	<a href="#">WP(C)/3182/2024</a>	NURUL AMIN PATHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. I HUSSAIN	GA, ASSAM
11	<a href="#">WP(C)/3188/2024</a>	MOONMONE ROY @ MUNMUNI RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, FINANCE SC, REVENUE
12	<a href="#">WP(C)/3191/2024</a>	SANJAY SARKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM
13	<a href="#">WP(C)/3196/2024</a>	NEKIBUR ZAMAN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/3197/2024</a>	RAJIV KACKER <b>Versus</b> UNION OF INDIA AND 3 ORS	G. GOSWAMI MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, INCOME TAX
15	<a href="#">WP(C)/3209/2024</a> B/O	BAHARUL ISLAM AND 87 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A ROSHID MS. T BEGUM	DY.S.G.I.
<b>- FOR ORDERS -</b>				
16	<a href="#">Cont.Cas(C)/236/2023</a>	TAPAN DUTTA <b>Versus</b> PABITRA RAM KHAUND AND 3 ORS	MR. D DOLEY MS A DEKA	MS. D S NEOG (R-3)
17	<a href="#">I.A.(Civil)/1134/2024</a> in Arb.P./13/2024	GAUTAM DAS <b>Versus</b> SMT. BANDANA DAS AND 2 ORS.	MR. A DHANUKA	
	<b>WITH</b> <a href="#">Arb.P./13/2024</a>	GAUTAM DAS <b>Versus</b> SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. DITUL DAS (r-1) MR K K SAHA (r-1)
18	<a href="#">WP(C)/1563/2024</a> FIXED	IKBAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH
19	<a href="#">WP(C)/2060/2024</a> WITH OFFICE NOTE FROM REGISTRAR (JUDICIAL)	SHREEPAL JAIN @ SHREEPAL BARJATYA <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE
20	<a href="#">WP(C)/2363/2024</a> FIXED	DIPTI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. M M ZAMAN MR A N SARMAH	GA, ASSAM MS. P R MAHANTA (SC, REVENUE) MS. M BARMAN (GA, R-2)
21	<a href="#">WP(C)/3083/2024</a> FIXED	HDFC BANKLTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MR S CHAKRABORTY MR. M SMITH MR G BORDOLOI	GA, ASSAM SC, REVENUE SC, PWD
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
22	<a href="#">WP(C)/2748/2024</a> FIXED	M/S SARVESHWARI INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
23	<a href="#">WP(C)/1900/2024</a> FIXED	A NILBIR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM

24	<a href="#">WP(C)/2717/2024</a> FIXED	ALL ASSAM KOCH ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	GA, ASSAM MS. M BARMAN MR. C SHARMA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WATER RESOURCE
25	<a href="#">WP(C)/2819/2024</a> FIXED	RAMESH LALUNG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM SC, REVENUE SC, G M D A
26	<a href="#">WP(C)/2829/2024</a> FIXED	RAHUL ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, AIDC
27	<a href="#">WP(C)/2897/2024</a> FIXED	BOGEN OZA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MR. N ISLAM M KHATUN I AMIN	GA, ASSAM SC, REVENUE
28	<a href="#">WP(C)/3004/2024</a> FIXED	SHASHI PRAKASH RAI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H MAZUMDER A KALITA MISS. J GOGOI MR. A KHANDAKAR MR A K RAI	GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
29	<a href="#">WP(C)/5379/2022</a>	ROBIN SAIKIA @ MANORANJAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R ALI M KALITA MR M BORO	SC, APDCL R SARMAH (R-6) MR. A KHOUND (R-6)
30	<a href="#">WP(C)/7497/2022</a> FIXED	SANTOSH JAISWAL <b>Versus</b> THE UNION OF INDIA AND 8 ORS	Mukesh Sharma Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI MR. D J DAS (R-1,2) DY.S.G.I.
<b>WITH</b>				
31	<a href="#">WP(C)/7499/2022</a>	SANTOSH JAISWAL <b>Versus</b> STATE BANK OF INDIA AND 4 ORS	Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI J SINGPHO
32	<a href="#">WP(C)/7824/2022</a>	AJOY DUTTA @ AJAY DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N K KALITA	SC, EXCISE DEPTT.
33	<a href="#">WP(C)/7896/2022</a>	M/S. P K AND COMPANY <b>Versus</b> THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	MR. A K GUPTA MR. R S MISHRA	SC, GST
34	<a href="#">WP(C)/7950/2022</a>	THEON PHARMACEUTICAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	SC, HEALTH
35	<a href="#">WP(C)/7244/2023</a> FIXED	JOHIRUL ISLAM <b>Versus</b> ABHAYAPURI MUNICIPAL BOARD AND ANR	MR. A M KHAN MR Z RAHMAN	GA, ASSAM MR. S BARUAH ( R 2 )
36	<a href="#">Arb.P./5/2024</a>	KANTI DAS <b>Versus</b> KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS MR. S SAIKIA	MS G DEKA (r-1,2) MS. K KALITA (r-1,2)
37	<a href="#">Arb.P./10/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
38	<a href="#">Arb.P./11/2024</a> FIXED	M/S G.D. ENGINEERING CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
39	<a href="#">Arb.P./15/2024</a>	RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.

40	<a href="#">Arb.P./16/2024</a>	RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
41	<a href="#">WP(C)/1243/2024</a> FIXED	ABDUL BADSHA MALLIK @ ABDUL BADSHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
42	<a href="#">WP(C)/2534/2024</a> FIXED	M/S. N K CONSTRUCTION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
43	<a href="#">WP(C)/2542/2024</a> FIXED	JAHAR SARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
44	<a href="#">WP(C)/2554/2024</a> FIXED	MD. SHAMS UDDIN AHMED <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
45	<a href="#">WP(C)/2556/2024</a> FIXED	MUKAND POLY PRODUCTS <b>Versus</b> CENTRAL BOARD OF DIRECT TAXES AMD 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, INCOME TAX
46	<a href="#">WP(C)/2728/2024</a> FIXED	VEERPRABHU AUTO PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR. D J DAS(R-4) DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
47	<a href="#">WP(C)/3047/2017</a> FIXED	ALIMUDDIN and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6
48	<a href="#">WP(C)/1055/2022</a> FIXED	SMTI. ARATI BHAR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
49	<a href="#">WP(C)/2577/2023</a> FIXED	AINUL HOQUE AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
50	<a href="#">WP(C)/624/2024</a> FIXED	JITEN BHUYAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. K GOGOI MR. K GOGOI DY.S.G.I. SC, GMC SC, G M D A
51	<a href="#">WP(C)/1825/2024</a> CAVT. NO.03012/024, FIXED	MILI CHAUDHURY HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
52	<a href="#">WP(C)/1836/2024</a> FIXED	RAM SANKAR SINGH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MS. B SARMA DY.S.G.I. SC, G M D A SC, GMC



53 [WP\(C\)/1942/2024](#)  
CAVT. NO.02132/024,  
FIXED

BHARAT SAIKIA AND 9 ORS.  
**Versus**  
THE STATE OF ASSAM AND 11 ORS

MR. R BARUAH  
MR. N M DUTTA

GA, ASSAM  
MR H GUPTA  
MR B P BORAH  
MR P J DUTTA  
DY.S.G.I.  
FOR CAVEATOR  
SC. AGRICULTURE  
SC, PCB  
SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./394/2020</a>	MD. FAKAR UDDIN <b>Versus</b> STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR. K N CHOUDHURY MR. B CHAKRAVARTY MR. B CHAKRAVARTY MR. A D GOSWAMI MR. S UPADHAY	MR. M GOGOI MR A BORBORUAH PP, ASSAM
2	<a href="#">Crl.Pet./334/2021</a>	DR. NEENA SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A C BORBORA MRS. R BORBORA MS. N DEY	MR. D GOSWAMI (R-2) PP, ASSAM MS. R BHATTACHARYYA (R-2)
3	<a href="#">Crl.A./307/2022</a>	SRI KHIRENDRA KUMAR NATH <b>Versus</b> BHUSHAN NATH (BHUBAN) AND 5 ORS	MRS M D CHOWDHURY MS. R K SAINI	PP, ASSAM
4	<a href="#">Crl.Pet./896/2022</a> WITH SCANNED COPY OF LCR OF CRL.PET.901/2022	M/S FLAMINGO BREWERIES PVT LTD AND 2 ORS <b>Versus</b> INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	
5	<b>WITH</b> <a href="#">Crl.Pet./165/2022</a>	SANJU PHANGCHO <b>Versus</b> INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	
6	<b>WITH</b> <a href="#">Crl.Pet./168/2022</a>	BIJOY PHANGCHO <b>Versus</b> INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	
7	<b>WITH</b> <a href="#">Crl.Pet./901/2022</a>	NAROLA AIER <b>Versus</b> INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	
8	<a href="#">Crl.Pet./1042/2022</a> WITH LCR 1 FILE	PRABIR CHANDRA PAUL @ BADAL PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
9	<a href="#">Crl.Rev.P./548/2023</a> WITH LCR 1 FILE(SCANNED COPY)	BASIR ALI MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. H P GUWALA (R-2) MR. A BORO (R-2) PP, ASSAM
10	<a href="#">Crl.Pet./645/2023</a> WITH LCR 1 FILE	PRANAB KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MITRA MR A K BORO MR S.MITRA	MR. P N GOSWAMI (r-2) MR. K P PATHAK (r-2) PP, ASSAM

11	<a href="#">Crl.Pet./772/2023</a>	MRIDUKALPA BARUAH <b>Versus</b> POLLY DAS	MR R K MOUR MR. B DEKA MR P DAS MR. R GUPTA MR A SARMA	MR. M HASAN (R-1) MR. M R SODIAL (R-1) MS S Z HAYAT (R-1)
12	<a href="#">Crl.Pet./1216/2023</a> WITH LCR 1 FILE(SCANNED COPY)	MD. SAYED ALI MUNCHI <b>Versus</b> THE STATE OF ASSAM ANR	MR. M K DAS	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
13	<a href="#">Crl.A./157/2024</a>	SATYA NATH KALITA <b>Versus</b> NAILAMONI RAJBANGSHI	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. T NATH	
<b><u>BAIL HEARING (BA)</u></b>				
14	<a href="#">Bail Appln./1489/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. JAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
15	<a href="#">Bail Appln./1494/2024</a> FIXED	MUZZAMIL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
<b><u>ORDERS</u></b>				
16	<a href="#">MFA/47/2013</a>	THE UNITED INDIA INSURANCE CO LTD <b>Versus</b> ANJERA BEWA @ ANJUMA BEWA and 3 ORS	MR.A J SAIKIA MR.U DUTTA MR.K BORA MRN BHUYAN	MR.H DAS(R- 1 - 3)
17	<a href="#">Crl.A./210/2017</a> WITH OFFICE NOTE, LCR 2 FILES, FIXED	SMT ANAMIKA BARMAN <b>Versus</b> SRI DIPULJYOTI HAZARIKA	MR.P DAS MR.N K KALITA	
18	<a href="#">CRL.A(j)/54/2022</a> 5 Y 10 M 2 D :WITH LCR 2 FILES, P.B.-1	AKHIL HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MS. D SAIKIA, AMICUS CURIAE	PP, ASSAM
19	<a href="#">Crl.Pet./500/2022</a> WITH LCR 1 FILE	ALOKE GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K JAIN	PP, ASSAM
20	<a href="#">Crl.Pet./1096/2022</a>	PINTU DEB NATH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY MR. J BARMAN	PP, ASSAM
21	<a href="#">Crl.Pet./76/2023</a> WITH LCR 1 FILE	MD. ZOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	PP, ASSAM
22	<a href="#">Crl.A./239/2023</a> 1 Y 0 M 5 D :WITH LCR 5 FILES	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
23	<a href="#">Crl.A./240/2023</a> WITH OFFICE NOTE, LCR 5 FILES	BINAY KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F A LASKAR MR. D H MOZUMDER	MR B ACHARYYA(R-2) MS. M ACHARYYA(R-2) PP, ASSAM
24	<a href="#">Crl.A./411/2023</a> WITH OFFICE NOTE, CLR 4 FILES	ANIL RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D C KALITA MR. B K BHAGAWATI	MR. T DEURI (R-2) MR. M J BHATTACHARYYA (R-2) PP, ASSAM
25	<a href="#">Crl.Pet./835/2023</a> WITH LCR 1 FILE	ABDUL MALIK @ ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
26	<a href="#">Crl.A./43/2024</a> WITH LCR 4 FILES	AJIT @ AJAY SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	MR D GOGOI (AMICUS CURIAE R-2) PP, ASSAM
27	<a href="#">CRL.A(j)/46/2024</a> WITH OFFICE NOTE, LCR 5 FILES	SUNIL THAPA <b>Versus</b> THE STATE OF ASSAM AND	MRS DIPANJALI BORPUJARI	PP, ASSAM
28	<a href="#">Crl.A./49/2024</a> WITH LCR 4 FILES	NAMALI NATH <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM

29	<a href="#">Crl.A./86/2024</a> WITH OFFICE NOTE	M/S JAIN AGENCIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MR. A ALI	MR A TIWARI (R- 2 & 3) PP, ASSAM
30	<a href="#">Crl.A./106/2024</a> FIXED  <b>WITH</b> <a href="#">I.A.(Crl.)/347/2024</a> <b>in</b> Crl.A./106/2024	SHYAM LAKHUWAR @ PAGLU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.  SHYAM LAKHUWAR @ PAGLU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN  MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM  PP, ASSAM
31	<a href="#">I.A.(Crl.)/335/2024</a> B/O <b>in</b> Crl.Rev.P./2453/2024 <b>WITH</b> <a href="#">Crl.Rev.P./2453/2024</a> (Filing Number)	MANTU GHOSH <b>Versus</b> ANUPAMA GHOSH AND ANR  MANTU GHOSH <b>Versus</b> ANUPAMA GHOSH AND ANR (B)	MRS. S ROY  MRS. S ROY	PP, ASSAM
32	<a href="#">I.A.(Crl.)/368/2024</a> WITH LCR 6 FILES, FIXED <b>in</b> Crl.A./376/2023  <b>WITH</b> <a href="#">Crl.A./376/2023</a>	SATYAJIT BORDOLOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM  SATYAJIT BORDOLOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY  MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM  PP, ASSAM
33	<a href="#">I.A.(Crl.)/458/2024</a> WITH OFFICE NOTE, B/O <b>in</b> Crl.A./3905/2024  <b>WITH</b> <a href="#">Crl.A./3905/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Crl.)/3907/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.  SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F  SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN  MR S M ABDULLAH P  MR S M ABDULLAH P	PP, ASSAM
34	<a href="#">I.A.(Crl.)/514/2024</a> WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./3602/2024  <b>WITH</b> <a href="#">Crl.A./3602/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Crl.)/3605/2024</a> (Filing Number)	SOIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  SOIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR G  SOIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR. S ROY MR. M H LASKAR  MR. M H LASKAR  MR. M H LASKAR	PP, ASSAM
35	<a href="#">I.A.(Crl.)/529/2024</a> WITH LCR 1 BUNDLE <b>in</b> Crl.A./213/2014  <b>WITH</b> <a href="#">Crl.A./213/2014</a>	ALAKA DEVI CHAKRAVARTY AND 2 ORS <b>Versus</b> CENTRAL BUREAU INVESTIGATION  TUSHAR CHAKRAVARTY <b>Versus</b> STATE C.B.I	MR P KATAKI MRS R BEGUM  MR P KATAKI MR.A IKBAL MRS R BEGUM MD.S ALI MRS. M D BORUAH MS.M NATH MR.G BORDOLOI	SC, CBI  SC, CBI
36	<a href="#">Crl.A./216/2014</a>	UPENDRA NATH GOGOI and ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.P KATAKI MS.R BEGUM MRS.A D LAHKAR	SC, CBI

37	<b>WITH</b> <a href="#">Crl.A./217/2014</a>	JUGAL CH. SAIKIA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR.Z KAMAR MS.S CHOUDHURY	SC, CBI
38	<b>WITH</b> <a href="#">Crl.A./219/2014</a>	TILESWAR DUTTA and ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR.	MS.R BEGUM MR.P KATAKEY MRS.A D LAHKAR	SC, CBI SC, CBI
39	<b>WITH</b> <a href="#">Crl.A./220/2014</a>	PALLAB BORDOLOI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.P KATAKI MS.R BEGUM MRS.A D LAHKAR	SC, CBI
<b>HEARING</b>				
40	<a href="#">Crl.A./138/2010</a> WITH LCR 5 FILES, P.B.-1	UNION OF INDIA, <b>Versus</b> BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR. D GOGOI(AMICUS CURIAE)
41	<a href="#">CRL.A(J)/90/2020</a> WITH LCR 5 FILES, P.B.-1	KALICHARAN GOWALA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
42	<a href="#">CRL.A(J)/94/2020</a> WITH LCR 5 FILES	SUBAL DAULAGAPHU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
43	<a href="#">Crl.A./23/2021</a> WITH LCR 4 FILES, B/O	ALBISH KHERIA <b>Versus</b> THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/48/2021</a> in Crl.A./23/2021	ALBISH KHERIA <b>Versus</b> THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
44	<a href="#">Review.Pet./115/2022</a> in Tr.P.(C)./14/2022 (D/O), FIXED	PUNAM DAS <b>Versus</b> HIRA NAYAK	MR. R K BHATRA MR. A SAIKIA MR A BHATRA	MR. S BISWAS MS D DEVI MS D DEVI
45	<a href="#">Crl.Rev.P./125/2022</a> WITH LCR 2 FILES, B/O	DHANANJAY SUTRADHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	MR. M A SHEIKH MS. A KUMARI MS F INTAZ PP, ASSAM
46	<a href="#">CRL.A(J)/41/2023</a> 1 Y 6 M 1 D :WITH LCR 6 FILES	DUBUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/763/2023</a> in CRL.A(J)/41/2023	DUDUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
47	<a href="#">Crl.A./334/2023</a> WITH LCR 6 FILES, B/O	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R- 2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/845/2023</a> in Crl.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R- 2) PP, ASSAM
48	<a href="#">Crl.Pet./808/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ABHISHEK SUREKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (r-2) MR. N HASAN (r-2) MR. A HASAN (r-2) MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MR H K SARMA (r-2) MS T J SAHEWALLA (r-2) A ALI (r-2) PP, ASSAM

**STAY MATTERS**

49	<a href="#">Crl.Pet./340/2022</a> WITH LCR 2 FILES	PRABIN CH. SARMA @ PRABIN SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
50	<a href="#">Crl.Pet./1342/2022</a> WITH LCR 1 FILE	NAJAKAT HUSSAIN @ JENISH KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
51	<a href="#">Crl.Rev.P./435/2023</a> WITH LCR 2 FILES	ANJANA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. P K BHUYAN	MR. S DIHINGIA (R-2) MS. M CHANGMAI (R-2) PP, ASSAM
52	<a href="#">Crl.Pet./954/2023</a>	JONATHON TERANG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. V RAJKHOWA MR A.J.SARMA	MR. B P BORAH (R-2) MR. P J DUTTA (R-2) MR. R S RONGHANG (R-2) MISS. J GOGOI (R-2) PP, ASSAM
53	<a href="#">Crl.Pet./1349/2023</a>	SUBHENDU CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR A CHAKRABORTY	MR G CHOUDHURY (r-2) MR. P K ROYCHOUDHURY (R-2) MR. N G KUNDU (R-2) MR G DEKA (R-2) MS M N KONYAK (r-2) MS SWATI SHARMA (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./1800/2024</a>	HEMANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR B ISLAM N NATH	PP, ASSAM
<b><u>MOTION</u></b>				
2	<a href="#">AB/1617/2024</a>	SHAHADAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR A HAI	PP, ASSAM
<b><u>ADMISSION</u></b>				
3	<a href="#">Crl.Pet./1406/2023</a> PART-HEARD, LCR 3 FILES(SCANNED COPY), FIXED	HEMANTA GOGOI ALIAS KON GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	MR. D GOGOI (r-2) MRS P DUTTA DHAR PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
4	<a href="#">Bail Appln./1161/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABUL KHAYER MD. SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	<a href="#">Bail Appln./1474/2024</a> WITH CASE RECORD(SCANNED COPY)	ABDUL GAFFAR @ ASHOBA <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
6	<a href="#">AB/741/2024</a> FIXED	SAMIR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
7	<a href="#">AB/935/2024</a> FIXED	ABDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN MR R SARKAR	PP, ASSAM
<b><u>ORDERS</u></b>				
8	<a href="#">I.A.(Civil)/831/2024</a> FIXED in W.P.(Crl.)/37/2023	SANJEEV BORGHAIN, <b>Versus</b> ANJALI BORGHAIN AND 2 ORS	MS SWATI SHARMA( MR. G CHAUDHURY	I. SINGH

**WITH**  
[W.P.\(CrI.\)/37/2023](#)

ANJALI BORGHAIN  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR. INDERJEET SINGH

GA, ASSAM  
MR G CHOUDHURY(R-2)  
MR P P MEDHI (r-2)  
MS M N KONYAK (R-2)  
MR G BARGAYARY (r-2)  
MS SWATI SHARMA(R-2)

**HEARING**

9 [Crl.Rev.P./283/2022](#)  
PART-HEARD, LCR 4 FILES, FIXED

GOLAM HUSSAIN  
**Versus**  
SUFIA KHATUN

MR. M U MAHMUD  
MRS. M SAIKIA  
MR S H MAHMUD  
MR S ISLAM

MR. SURAJIT DAS  
MR. N J KHATANIAR, S.C.,  
ELEMENTARY EDU  
DEPTT.,ASSAM  
MR A W AMAN  
MR S A BARBHUYAN

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/83/2009</a> PART-HEARD, WITH LCR, FIXED	SMTI. FULU BALA MEDHI and ORS <b>Versus</b> AIKON MEDHI and ORS	MR S BANIK MS B SARMA MR P BHUYAN MR K N SURI	MRS T GOSWAMI
<b>MOTION</b>				
2	<a href="#">CRP/187/2023</a>	SMTI HIMADRI CHUTIA KALITA <b>Versus</b> SMTI RASHMI BARUAH HAZARIKA AND 6 ORS	MR. P P DAS MD M S ALI	
3	<a href="#">CRP(IO)/317/2023</a>	MOSTAKIN ALI AND 2 ORS <b>Versus</b> ABDUL JALIL AND 14 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM (R13-R15)
4	<a href="#">CRP(IO)/378/2023</a>	MOZIBAR RAHMAN AND ANR <b>Versus</b> MONIRUZZAMAN	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	
5	<a href="#">CRP(IO)/422/2023</a>	ABHAY KALITA <b>Versus</b> BISWA NATH JAJODIA	MR. A PAUL	MR P C GOSWAMI MR. A U CHOUDHURY MR S ISLAM
6	<a href="#">CRP(IO)/207/2024</a>	ABDUL KADER PARAMANIK <b>Versus</b> ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JAHILA KHATUN AND 9 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
<b>ADMISSION</b>				
7	<a href="#">WP(C)/3870/2016</a> PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p-3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P-1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
8	<a href="#">Mat.App./17/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	

9	<a href="#">LA.App./20/2024</a>	THE GENERAL MANAGER AND ANR <b>Versus</b> SMTI CHINTAMONI RABHA AND 6 ORS	MR.U K GOSWAMI MR G GOSWAMI SC, NF RLY	MR.Z HUSSAIN(R-2) MR Z HUSSAIN (R1, R3-6) MS. N BEGUM (R1, R3-6) MR. M HOQUE (R1, R3-6)
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
10	<a href="#">RSA/111/2024</a>	SANDHYA DEY <b>Versus</b> MOTILAL GHOSH	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
11	<a href="#">RSA/112/2024</a> CAVT. NO.05792/024,  <b>WITH</b> <a href="#">I.A.(Civil)/1899/2024</a> <b>in</b> RSA/112/2024	BIJOY TALUKDAR <b>Versus</b> ANIMA PATGIRI	MR H DAS MR. B C DEKA D BARUAH	MR. A C SARMA MR. G C BORAH FOR CAVEATOR
12	<a href="#">RSA/113/2024</a>	BIJOY TALUKDAR <b>Versus</b> ANIMA PATGIRI	MR H DAS MR. B C DEKA D BARUAH	MR. A C SARMA MR. G C BORAH FOR CAVEATOR
13	<a href="#">RSA/114/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1928/2024</a> <b>in</b> RSA/114/2024	SMTI ARADHANA DAS <b>Versus</b> MD SHARIF KHAN	MR. P P DAS MR. CHARAK KASHYAP	
		HIRANMAYEE DEKA(MAHANTA) <b>Versus</b> ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	
		HIRANMAYEE DEKA(MAHANTA) <b>Versus</b> ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	
<b>ORDERS</b>				
14	<a href="#">Review.Pet./82/2008</a> in RSA/168/2002 (D/O)	RAM PIYARI CHAUHAN <b>Versus</b> SANKAR GOWALA	MISS.B SARKAR MR.P SEN MR.P C BORPUJARI	
15	<a href="#">WP(C)/320/2014</a> (SINCE DISPOSED OFF), WITH OFFICE NOTE , FIXE	BINOY DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) SC, NRHM
16	<a href="#">RSA/259/2016</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2008/2016</a> <b>in</b> RSA/259/2016	NOWSHAD ALI @ MD. NAUSHAD ALI @ NASER ALI <b>Versus</b> MD. MUKSHED ALI SK. and ORS,	MS.R CHOUDHURY MS.A BEGUM MS.N BEGUM	MR.B BANERJEE(R-1) MR. K K DEY MR. K K DEY MS.C MOZUMDAR(R-1) MR.A MOBARAQUER-1 MR V K BAROOAH MR V K BAROOAH
		NOWSHAD ALI @ MD. NAUSHAD ALI @ NASER ALI <b>Versus</b> MD. MUKSHED ALI SK. and ORS,	MS.R CHOUDHURY MS.A BEGUM MS.N BEGUM	
17	<a href="#">RSA/112/2021</a> WITH LCR  <b>WITH</b> <a href="#">I.A.(Civil)/1938/2021</a> <b>in</b> RSA/112/2021	MD. HABIJUDDIN FAKIR <b>Versus</b> MD. ABDUL KADIR	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. P SUNDI MR H K DAS MR N K SARMA
		MD. HABIJUDDIN FAKIR <b>Versus</b> MD. ABDUL KADIR	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
18	<a href="#">RSA/77/2022</a>  <b>WITH</b> <a href="#">RSA/69/2022</a>	KAMALESHWAR TALUKDAR AND 3 ORS. <b>Versus</b> DHARANI SALOI AND 3 ORS.	MR. S SAHU	MR. S K GOSWAMI MR. R SHARMA
		USHARANI TALUKDAR AND 3 ORS. <b>Versus</b> DHARANI SALOI AND 3 ORS.	MR. S SAHU	
20	<a href="#">RSA/167/2023</a> FIXED	MONIKANTA KALITA AND ANR. <b>Versus</b> BIJOY CHANDRA KALITA AND 2 ORS.	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR. S K CHETRY	

21	<a href="#">CRP(IO)/253/2023</a> FIXED	ON THE DEATH OF MAHABIR CHAND PARAKH, HIS LEGAL HEIRS- <b>Versus</b> SMTI. LAKHI BORKOTOKI AND ANR	MR. D C C PHUKAN MS D DEVI	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA
22	<a href="#">I.A.(Civil)/741/2023</a> in RSA/375/2023	SUPARNA BAGCHI (GANGULY) AND ANR <b>Versus</b> ASLAM HAKIM AND 2 ORS.	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MR I RAFIQUE (r-1,2) MRS S A CHOUDHURY (r-1,2) MS A AFREEN (r-1,2) MS. R. R. SAIKIA (r-1,2)
	<b>WITH</b> <a href="#">RSA/375/2023</a> (Filing Number)	SUPARNA BAGCHI (GANGULY) AND ANR <b>Versus</b> ASLAM HAKIM AND 2 ORS. B	MR D MAZUMDER	
	<b>WITH</b> <a href="#">I.A.(Civil)/377/2023</a> (Filing Number)	SUPARNA BAGCHI (GANGULY) AND ANR <b>Versus</b> ASLAM HAKIM AND 2 ORS. B	MR D MAZUMDER	
23	<a href="#">I.A.(Civil)/2262/2023</a> FIXED in RSA/6235/2023	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY (R-1 TO 1.4 MR. P. CHOUDHURY (R-1 TO 1.4 J DAS (R-1 TO 1.4
	<b>WITH</b> <a href="#">RSA/6235/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/6237/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
24	<b>WITH</b> <a href="#">RSA/6144/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/1484/2023</a>	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY MR. P. CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/6146/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
25	<a href="#">Review.Pet./27/2024</a> in Cont.Cas(C)/215/2023 (D/O), B/O	MANSUR ALI AHMED <b>Versus</b> SANTOSHI AGARWALLA AND ANR	MR. K N CHOUDHURY MR. D J DAS	
26	<a href="#">FAO/39/2024</a> FIXED	MANBAHADUR PRADHAN <b>Versus</b> SHANKAR PRADHAN	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1580/2024</a> in FAO/39/2024	MANBAHADUR PRADHAN <b>Versus</b> SHANKAR PRADHAN	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	

27	<a href="#">CRP/51/2024</a> CAVT. NO.03342/024, WITH LCR	RUPAK PAUL <b>Versus</b> M/S SARADAMANI STORE	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR G N SAHEWALLA (FOR CAVEATOR) MD ASLAM (FOR CAVEATOR) MR M SAHEWALLA (FOR CAVEATOR)
28	<a href="#">Review.Pet./62/2024</a> in WP(C)/620/2018 (D/O)	NARENDRA PRATAP SINGH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, HIGHER EDU. GA, ASSAM SC, AG SC, PENSION
29	<a href="#">RSA/63/2024</a> FIXED	TAIYABUR RAHMAN AND ORS <b>Versus</b> LEGAL HEIR OF HARUNUR RAHMAN, RAJIA KHAN AND ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ MR. W HAQUE	
	<b>WITH</b> <a href="#">I.A.(Civil)/1165/2024</a> in RSA/63/2024	TAIYABUR RAHMAN AND ORS <b>Versus</b> LEGAL HEIRS OF HARUNAR RAHMAN RAJIA KHAN AND ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ MR. W HAQUE	
30	<a href="#">Cont.Cas(C)/250/2024</a> FIXED	DWIJEN MOHAN DEKA <b>Versus</b> RANJIT BARMAN AND ANR	MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	JYOTISH DAS(R-1,2) MS. V RAI(R-1,2)
31	<a href="#">I.A.(Civil)/1392/2024</a> FIXED in CRP(IO)/57/2024 <b>WITH</b> <a href="#">CRP(IO)/57/2024</a>	DIPIKA SHYAM, <b>Versus</b> PROTIM SHYAM	MR. S N TAMULI	MR S DASGUPTA
		PROTIM SHYAM <b>Versus</b> DIPIKA SHYAM	MR. S DASGUPTA	MR. S N TAMULI MS. A BEGUM
32	<a href="#">I.A.(Civil)/1600/2024</a> WITH LCR in RSA/322/2018 <b>WITH</b> <a href="#">RSA/322/2018</a>	SRI ATUL MAHANTA <b>Versus</b> SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. B K DAS MR. B BORAH MR. N GOSWAMI MR H P GUWALA
		SRI ATUL MAHANTA <b>Versus</b> SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. S. DEY (R3, R4) MR P DEKA MR. B K DAS (R2) MR. B BORAH MR. N GOSWAMI MR H P GUWALA (R2) FOR CAVEATOR
33	<a href="#">I.A.(Civil)/1654/2024</a> WITH LCR in RSA/246/2015 <b>WITH</b> <a href="#">RSA/246/2015</a>	ON THE DEATH OF ANUPAMA CHAKRABORTY HIS LEGAL HEIRS PINAK KANTI CHAKRABORTY AND ANR <b>Versus</b> SRI BINOY KRISHNA CHAKRABORTY,	MR. D MOZUMDER	MR. S D PURKAYASTHA
		SMTI ANUPAMA CHAKRABORTY <b>Versus</b> SRI BINOY KRISHNA CHAKRABORTY	MR.R SARMA MR. D MAZUMDAR	MR. S D PURKAYASTHA MR S CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1651/2024</a> in RSA/246/2015	ON THE DETAH OF ANUPAMA CHAKRABORTY HER LEGAL HEIRS PINAK KANTI CHAKROBORTY AND ANR <b>Versus</b> SRI BINOY KRISHNA CHAKRABORTY E	MR. D MOZUMDER	MR. S D PURKAYASTHA
	<b>WITH</b> <a href="#">I.A.(Civil)/1652/2024</a> in RSA/246/2015	ON THE DETAH OF ANUPAMA CHAKRABORTY HER LEGAL HEIRS PINAK KANTI CHAKROBORTY AND ANR <b>Versus</b> SRI BINOY KRISHNA CHAKRABORTY E	MR. D MOZUMDER	

	<b>WITH</b> <a href="#">I.A.(Civil)/1653/2024</a> in RSA/246/2015	ON THE DETAH OF ANUPAMA CHAKRABORTY HER LEGAL HEIRS PINAK KANTI CHAKROBORTY AND ANR <b>Versus</b> SRI BINOY KRISHNA CHAKRABORTY E	MR. D MOZUMDER	MR. S D PURKAYASTHA
34	<a href="#">I.A.(Civil)/1690/2024</a> in RSA/5088/2024	CHANDRA NATH DAS @ CHANDRA KANTA DAS, <b>Versus</b> KRIPA NATH DAS	MR. T R SARMA MR. A K ROY MR M KASHYAP	
	<b>WITH</b> <a href="#">RSA/5088/2024</a> (Filing Number)	CHANDRA NATH DAS <b>Versus</b> KRIPA NATH DAS E	MR. T R SARMA	
35	<a href="#">I.A.(Civil)/1693/2024</a> in RSA/12848/2023	FAYZAL HOQUE AND 2 ORS <b>Versus</b> ABDUL RASHID AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	<b>WITH</b> <a href="#">RSA/12848/2023</a> (Filing Number)	FAYZAL HOQUE AND 2 ORS <b>Versus</b> ABDUL RASHID AND 4 OSR. E	MR. A C SARMA	
36	<a href="#">I.A.(Civil)/1795/2024</a> WITH LCR, FIXED in RSA/46/2016	SMT. PRATIBHA SUNDARI PAUL and 3 ORS, <b>Versus</b> HAREKRISHNA RAHA and ANR,	MR M J QUADIR	MR. P K DEKA MD I H LASKAR
	<b>WITH</b> <a href="#">RSA/46/2016</a>	HAREKRISHNA RAHA and ANR, <b>Versus</b> SMT. PRATIBHA SUNDARI PAUL and 3 ORS,	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MS. P BORAH MR. M S ALAM MR. S ALAM MS L SAIKIA	MR. G N SAHEWALLA MR M J QUADIR MR. A CHETIA MR. K MIRA MS. B SARMAH MD. ASLAM
37	<a href="#">I.A.(Civil)/1884/2024</a> WITH LCR in RSA/7/2018	ON THE DEATH OF ISLAMUDDIN AHMED HAZARIKA HIS LEGAL HEIRS JAFRINA AHMED AND 6 ORS <b>Versus</b> SRI NAZIM AHMED HAZARIKA AND ANR	MR. A K GUPTA MR. P BORDOLOI	MR. A R SHOME
	<b>WITH</b> <a href="#">RSA/7/2018</a> CAVT. NO. 1564/2017	ISLAMUDDIN AHMED HAZARIKA <b>Versus</b> NAZIM AHMED HAZARIKA	MR. P J SAIKIA MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	MR S S DEY MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. A R SHOME(r-2) MR. A R SHOME(r-2) MR. M HUSSAIN MS F INTAZ FOR CAVEATOR
	<b>WITH</b> <a href="#">CO/1/2019</a> in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR <b>Versus</b> SRI ISLAMUDDIN AHMED HAZARIKA	MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. M HUSSAIN MS F INTAZ FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/111/2019</a> in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR <b>Versus</b> SRI ISLAMUDDIN AHMED HAZARIKA	MR. P J SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1483/2024</a> in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR <b>Versus</b> MUHAMMADDIN AHMED HAZARIKA AND ORS H	MR. A R SHOME	

38	<a href="#">I.A.(Civil)/1886/2024</a> in RSA/6362/2024	ABHIJIT HAZARIKA <b>Versus</b> BASANTA KUMAR RAI	MR. B CHAKRAVARTY MS. A LALA	
	<b>WITH</b> <a href="#">RSA/6362/2024</a> (Filing Number)	ABHIJIT HAZARIKA <b>Versus</b> BASANTA KUMAR RAI F	MR. B CHAKRAVARTY	
39	<a href="#">I.A.(Civil)/1908/2024</a> in MFA/10838/2023	THE UNION OF INDIA AND ANR. <b>Versus</b> M/S MAITHAN ALLOYS LTD.	MR. K GOGOI	
	<b>WITH</b> <a href="#">MFA/10838/2023</a> (Filing Number)	UNION OF INDIA REPRESENTED BY GENERAL MANAGER NF RAILWAY CLAIMS <b>Versus</b> MS MAITHAN ALLOYS LTD E	MR. K GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/10893/2023</a> (Filing Number)	UNION OF INDIA REPRESENTED BY GENERAL MANAGER NF RAILWAY CLAIMS <b>Versus</b> MS MAITHAN ALLOYS LTD E	MR. K GOGOI	
<b><u>STAY MATTERS</u></b>				
40	<a href="#">Tr.P.(C)/89/2023</a>	SMTI. BABY BHOWMICK <b>Versus</b> SOU MEN CHOWDHURY	MR. D C BORAH MR. K M HASSAN	MR. N K KALITA
41	<a href="#">CRP(IO)/366/2023</a>	KUMUD CH KUMAR AND 5 ORS <b>Versus</b> MADAN KUMAR	MR. B J MUKHERJEE MS R SAHA	
42	<a href="#">CRP/3/2024</a>	AFIYA BEGUM LASKAR AND ANR. <b>Versus</b> NIRMAL GOALA AND 3 ORS.	MR. S K GHOSH MS F AHMED	MR. B C DAS MR. S H RAHMAN
43	<a href="#">Tr.P.(C)/23/2024</a> FIXED	AISHA AO <b>Versus</b> ARUP KUMAR MEDHI	MR. K D SARMA	MR M A ISLAM MR J I MONDAL
44	<a href="#">Tr.P.(C)/24/2024</a> FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> RAMILA RABHA AND 3 ORS	JONA DEVI MS. S CHAKRABORTY MR C PHUKAN A. N. H PHOM	
45	<a href="#">Tr.P.(C)/41/2024</a> FIXED	DIPIKA NATH <b>Versus</b> BABLU NATH	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
46	<a href="#">CRP(IO)/111/2024</a> FIXED	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> GIRIKANTA MAHANTA AND 2 ORS.	MR T KALITA MR. A KAKATI	
47	<a href="#">CRP(IO)/129/2024</a>	SUNANDA RAM CHOUDHURY <b>Versus</b> HEMEN PRASAD DUTTA	MRS A SAIKIA MS. U SAUD	MR. S B PRASAD

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	<a href="#">AB/1038/2024</a> PART-HEARD, OFFICE NOTE, FIXED	SRI PULIN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1808/2024</a>	SOFIQU ALI @ SOFIQUEL ALI <b>Versus</b> THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Crl.Rev.P./229/2024</a> FIXED	MEHBUB RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
3	<a href="#">Crl.Rev.P./235/2024</a>	SAMSUTDDIN AHMED @ SAMSUDDIN AHMED @ BOGA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN MR R L CHUTIA	PP, ASSAM
4	<a href="#">Crl.Pet./716/2024</a>	RAJ KUMAR KEJRIWAL @ RAJU <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	PP, ASSAM
5	<a href="#">Crl.Pet./717/2024</a>	BEI TASSAR @ BEI TOSEN @ BEI TOSA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
6	<a href="#">Crl.Pet./722/2024</a>	RAM NARAYAN SINGH AND ANR <b>Versus</b> CHANDRA BAHADUR VISWAKARMA AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	PP, ASSAM
7	<a href="#">Crl.Pet./723/2024</a>	ASHARFI RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R SENSUA G KAUSHIK R A LAHKAR	PP, ASSAM
8	<a href="#">Crl.Pet./724/2024</a>	MAHIPAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
9	<a href="#">AB/1606/2024</a>	IKRAM HUSSAIN <b>Versus</b> STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM

10	<a href="#">AB/1613/2024</a>	AKHIRUL ISLAM @ SHAHIDUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
11	<a href="#">AB/1614/2024</a>	MRS. MAMANI PATHAK <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
12	<a href="#">AB/1615/2024</a>	KRISHNA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR D SAIKIA MD R ISLAM MD IMRAN	PP, ASSAM
13	<a href="#">AB/1616/2024</a>	DIGANTA BORA <b>Versus</b> THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
14	<a href="#">AB/1618/2024</a>	MOFIZUL HOQUE @ MANJIL HOQUE <b>Versus</b> STATE OF ASSAM	MR P KATAKI MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	PP, ASSAM
15	<a href="#">AB/1620/2024</a>	ABDUL REZZAK ALI AHMED @ ABDUR REJEK ALI AHMED <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR N JAMAL	PP, ASSAM
16	<a href="#">AB/1621/2024</a>	UTTAM ROY @ GUNO ROY <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR A MALEK	PP, ASSAM
17	<a href="#">AB/1623/2024</a>	ABU BASIT SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
<b>ADMISSION</b>				
18	<a href="#">Crl.Pet./612/2018</a> FIXED	RAJIB HUSSAIN THAKURIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. N HASAN MR. J ROY MR. A HASAN MR. C CHAKRAVARTY	MR. B SAIKIA MR D K BORDOLOI (R2) MS. J PAUL (R2) PP, ASSAM
19	<a href="#">Crl.Pet./1079/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	MUSTT. FATEMA KHATOON @ MUSTT. FATEMA BEGUM @ FATEMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	MR. A K PURKAYASTHA (r-2) MR S C DAS (r-2) MS. R R RAJKUMARI PP, ASSAM
<b>BAIL HEARING (BA)</b>				
20	<a href="#">Bail Appln./1594/2024</a> FIXED	LUTFUR RAHMAN @ ROCKY ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
21	<a href="#">Bail Appln./1734/2024</a> FIXED	NIRANJAN PANDIT <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
22	<a href="#">Bail Appln./1743/2024</a> FIXED	BINOD TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR U CHAUDHURY MR. ABHIJIT MENA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA RHITUSHREE TALUKDAR	PP, ASSAM
23	<a href="#">Bail Appln./1769/2024</a> FIXED	AYJUL HOQUE MONDAL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/2505/2023</a> FIXED	TAPAN KR BHOWMICK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM

25	<a href="#">AB/4027/2023</a> FIXED	ABU TAHER <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
26	<a href="#">AB/106/2024</a> FIXED	OMAR FARUK <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
27	<a href="#">AB/813/2024</a> FIXED	SOMIR ALI @ SOMER ALI <b>Versus</b> THE STATE OF ASSAM	MR. S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
28	<a href="#">AB/898/2024</a> FIXED	RONAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR V JAMMAR MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
29	<a href="#">AB/1086/2024</a> FIXED	ABU SHAMA @ ABU SHAMA <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
30	<a href="#">AB/1224/2024</a> FIXED	RANJAN PEGU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
31	<a href="#">AB/1247/2024</a> FIXED	RABINATH SINHA @ RABI SINHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B P SINHA MS B.SINHA	PP, ASSAM
32	<a href="#">AB/1346/2024</a> FIXED	SAJIDUR RAHMAN @ BOGA <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
33	<a href="#">AB/1358/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABBAS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. R DEVI	PP, ASSAM
34	<a href="#">AB/1433/2024</a> FIXED	ANJAN GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
35	<a href="#">AB/1467/2024</a> FIXED	AFSAR ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	MR G U AHMED(INFORMANT) MR. R ISLAM(INFORMANT) PP, ASSAM
36	<a href="#">AB/1469/2024</a> FIXED	AZIM ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
37	<a href="#">AB/1515/2024</a> FIXED	ABDUL BAREK @ ABDU BARIK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM
38	<a href="#">AB/1557/2024</a> FIXED	GANESH TAMULI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
<b>ORDERS</b>				
39	<a href="#">Crl.L.P./85/2019</a> in Crl.A./7979/2019  <b>WITH</b> <a href="#">Crl.A./7979/2019</a> (Filing Number)	SRI ASHOK JHA <b>Versus</b> THE STATE OF ASSAM AND ANR  SRI ASHOK JHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR. A BORUA MR T GOGOI	PP, ASSAM
40	<a href="#">Crl.A./341/2022</a> WITH OFFICE NOTE, LCR 2 FILES  <b>WITH</b>	BHUSAN JYOTI SAHARIA <b>Versus</b> BARANYAJYOTI SAHARIA	MR H R A CHOUDHURY MR S CHAUHAN MR A J GHOSH	MS. RUKMINI BARUA MS. PADMINI BARUA
41	<a href="#">Crl.A./345/2022</a>	BHUSAN JYOTI SAHARIA (ON THE DEATH OF BHUPENDRA SAHARIA, HIS SON) <b>Versus</b> DIPJYOTI SAHARIA	MR H R A CHOUDHURY	MS. RUKMINI BARUA MS. PADMINI BARUA

42	<a href="#">CRL.A(J)/136/2023</a> WITH OFFICE NOTE, LCR 5 FILES	BANGALI GOYARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN (LEGAL AID COUNSEL)	PP, ASSAM
43	<a href="#">Crl.A./173/2023</a> WITH OFFICE NOTE, LCR 1 FILE	ALTAF HUSSAIN <b>Versus</b> PIAR ABDUL KHALEQUE AND ANR.	MR K BHUYAN MR. M U E BHUYAN	MR. J AHMED (R-1) MR A HAQUE (R-1) R BEGUM (R-1) H G DAISY MR. R ISLAM (R-1) MR N ZAMAN (R-1)
44	<a href="#">I.A.(Civil)/943/2023</a> MAC.APP. 84/2022(D/O), B/O	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> KAMANA BALA DAS AND 3 ORS.	MR. S DUTTA MR. SIDHANT DUTTA	
45	<a href="#">I.A.(Crl.)/1151/2023</a> WITH OFFICE NOTE <b>in</b> Crl.A./6522/2023	INDRAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	MR N J DAS9(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./6522/2023</a> (Filing Number)	INDRAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR S DAS	
46	<a href="#">I.A.(Crl.)/494/2024</a> <b>in</b> Crl.A./4305/2024	BABLU RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./4305/2024</a> (Filing Number)	BABLU RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS	
47	<a href="#">I.A.(Crl.)/555/2024</a> WITH LCR 1 FILE <b>in</b> Crl.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./929/2023</a>	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)
	<b>WITH</b> <a href="#">Crl.Pet./235/2021</a>	ABUL KALAM @ ABDUL KALAM <b>Versus</b> MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
49	<a href="#">I.A.(Crl.)/566/2024</a> <b>in</b> Crl.Rev.P./12902/2023	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./12902/2023</a> (Filing Number)	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA	
	<b>WITH</b> <a href="#">I.A.(Crl.)/3/2024</a>	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
50	<a href="#">Crl.Pet./629/2024</a> FIXED	SAUTIK GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS P DEVI MR P R SARMA	PP, ASSAM
51	<a href="#">Crl.Pet./652/2024</a> FIXED	DILIP SONOWAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M S HUSSAIN	PP, ASSAM

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH]**

**THIS BENCH WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1806/2024</a>	DHIRENDRA RAWAT AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA MRS P HAZARIKA	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Crl.Rev.P./234/2024</a>	HARI SANKAR NATH <b>Versus</b> SMTI. PINKI NATH	MR N N UPADHYAYA MR. B B KAKATI	
3	<a href="#">Crl.Rev.P./236/2024</a>	RAJESH BORAH <b>Versus</b> DILIP BHUYAN	TUN RAJKHOWA MR. R BORA	
4	<a href="#">Crl.Rev.P./237/2024</a>	KULDIP SINGH WADHWA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM
5	<a href="#">Crl.Rev.P./238/2024</a>	SMTI. BABY RABHA @ RAVA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NATH MR. N G KUNDU MR S BANERJEE MUSTAFIJUR RAHMAN R SAHA MS. M BAISHYA	PP, ASSAM
6	<a href="#">Crl.Pet./718/2024</a>	RAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
7	<a href="#">Crl.Pet./719/2024</a>	NIPEN SINGHA @ THOIBA SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B CHANDA MR BASAB DEY	PP, ASSAM
8	<a href="#">AB/1619/2024</a>	NITUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
9	<a href="#">AB/1622/2024</a>	MILAN RAY @ HULUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM

**ADMISSION**

10	<a href="#">Crl.Pet./1073/2019</a> FIXED	RANJAN KUMAR BARIK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S E AHMED MD A A HUSSAIN MR. D R GOGOI MR. A U Z SHAH	MD. A HASSAN (R-2) MR S R A NASER (R-2) PP, ASSAM
11	<a href="#">CRL.A(j)/35/2024</a>	AJOY GARH <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
12	<a href="#">Crl.A./170/2024</a>	MD ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS M DAS	PP, ASSAM
13	<a href="#">Crl.A./171/2024</a>	BISWAJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/510/2024</a> <b>in</b> Crl.A./171/2024	BISWAJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
14	<a href="#">Crl.Pet./548/2024</a> FIXED	KRISHNA PAUL <b>Versus</b> THE STATE OF ASSAM	MR S SARMAH MR. J GAUTAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
15	<a href="#">Bail Appln./453/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. JAYAD KHAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR M A ISLAM MR J I MONDAL	SC, NCB
16	<a href="#">Bail Appln./580/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	SAMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
17	<a href="#">Bail Appln./746/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GOURAV KUMAR SINGH @ GAURAV KUMAR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
18	<a href="#">Bail Appln./971/2024</a>	ABIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
19	<a href="#">Bail Appln./1384/2024</a> FIXED	ASHEM ROJIT SINGH <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
20	<a href="#">Bail Appln./1493/2024</a> FIXED	SHOHAR ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD. ABU LAISE	PP, ASSAM
21	<a href="#">Bail Appln./1564/2024</a> WITH OFFICE NOTE	CHANDRA VIR <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
22	<a href="#">Bail Appln./1573/2024</a> FIXED	PRASANTA SHARMA <b>Versus</b> THE STATE OF ASSAM	MR A CHOUDHURY MR. R DeKa S I AKAND	PP, ASSAM
23	<a href="#">Bail Appln./1607/2024</a> FIXED	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
24	<a href="#">Bail Appln./1644/2024</a> WITH OFFICE NOTE, FIXED	JEET SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
25	<a href="#">Bail Appln./1671/2024</a> WITH OFFICE NOTE, FIXED	DHARMENDRA SINGH AND ANR. <b>Versus</b> UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, DRI
26	<a href="#">Bail Appln./1707/2024</a> FIXED	MD. MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
27	<a href="#">Bail Appln./1761/2024</a> FIXED	RUPAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR A DEY	PP, ASSAM

**BAIL HEARING**

28	<a href="#">AB/80/2024</a> FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
29	<a href="#">AB/1318/2024</a> FIXED	MD. SAFED ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. P. GOGOI	PP, ASSAM
30	<a href="#">AB/1375/2024</a>	SHEIKH FARID ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
31	<a href="#">AB/1414/2024</a>	ISMAIL HUSSAIN @ ISMAIL HOSEN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

#### **ORDERS**

32	<a href="#">Crl.A./78/2022</a> FIXED	SUSHILA DEVI SARMA <b>Versus</b> GAUTAM DEKA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM
33	<a href="#">W.P.(Crl.)/29/2023</a> WITH LCR	MONURANJAN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS P AGARWAL MR. B J DAS	MR B P BORAH (r-2) MR P J DUTTA (r-2) A KALITA (r-2) MISS. J GOGOI (r-2) PP, ASSAM
34	<a href="#">I.A.(Crl.)/552/2023</a> WITH LCR 4 FILES in Crl.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./225/2023</a>	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	<a href="#">I.A.(Crl.)/652/2023</a> WITH LCR 4 FILES in CRL.A(j)/90/2023	ANOWAR HUSSAIN @ KAIF <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(j)/90/2023</a>	ANOWAR HUSSAIN @ KAIF <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
36	<a href="#">I.A.(Crl.)/1241/2023</a> WITH LCR 4 FILES in Crl.A./191/2023	ABDUL HOQUE, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./191/2023</a>	ABDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
37	<a href="#">I.A.(Crl.)/85/2024</a> WITH LCR (FIVE FILES). in Crl.A./25/2024	TILOK KONWAR @ TILAK KONWAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./25/2024</a>	TILOK KONWAR @ TILAK KONWAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
38	<a href="#">I.A.(Crl.)/567/2024</a> FIXED in Crl.A./4509/2024	MAHIDUL ISLAM <b>Versus</b> STATE OF ASSAM	M M RAHMAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./4509/2024</a> (Filing Number)	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	
	<b>WITH</b> <a href="#">I.A.(Crl.)/4510/2024</a> (Filing Number)	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	

#### **HEARING**



39 [Crl.Rev.P./159/2017](#)  
WITH LCR 3 FILES, FIXED

NIRMAL DUTTA  
**Versus**  
THE STATE OF ASSAM and ANR.

MR.P K DAS  
MRN J DAS  
MR.A CHOUDHURY  
MR.N MAHAJAN  
MR.R ALI

MR.B GOSWAMI(R-2)  
MR.A K BHUYAN(R-2)  
MS.N CHOUDHURY(R-2)  
PP, ASSAM  
MR.M BORAH-R-2

**WITH**  
40 [Crl.Rev.P./445/2017](#)

BABUL CH. DUTTA  
**Versus**  
THE STATE OF ASSAM and ANR.

MR.B GOSWAMI  
MR.A K BHUYAN  
MS.N CHOUDHURY  
MR.A KHOUND  
MR.M BORAH

MR.P K DASR. 2  
MR.A CHOWDHURY(R. 2)  
MR.N MAHAJAN(R. 2.)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./811/2024</a>	JAGDHARI NISHAD @ JADHARI KEWAT <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./1336/2024</a> FIXED	SURESH RAM <b>Versus</b> UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
3	<a href="#">Bail Appln./1747/2024</a> FIXED	SHAMIL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	<a href="#">Bail Appln./1799/2024</a>	SHAJAHAN ALI @ SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
5	<a href="#">Bail Appln./1801/2024</a>	JALAL UDDIN @ MD. ZALAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S HOQUE MR. M ISLAM S HOQUE	PP, ASSAM
6	<a href="#">Bail Appln./1802/2024</a>	JULHAS ALI <b>Versus</b> THE STATE OF ASSAM	MR S AHMED MR M ISLAM MR K THAKUR B ALI SK	PP, ASSAM
7	<a href="#">Bail Appln./1803/2024</a>	EUSUF ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
8	<a href="#">Bail Appln./1807/2024</a>	DIP JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	PP, ASSAM
9	<a href="#">Bail Appln./1809/2024</a>	HIKMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR N AHMED	PP, ASSAM
<b>MOTION (AB)</b>				
10	<a href="#">AB/1202/2024</a> FIXED	JYOTI PRASAD KALITA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM

11	<a href="#">AB/1348/2024</a> FIXED	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
12	<a href="#">AB/1457/2024</a> FIXED	JAMAL UDDIN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
<b>MOTION</b>				
13	<a href="#">Crl.Pet./583/2024</a> FIXED	NITYA CHAKMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM
14	<a href="#">Crl.Pet./720/2024</a>	KARIM UDDIN AHMED @ MD. KARIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM
15	<a href="#">Crl.Pet./721/2024</a>	SULTAN ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MS S AHMED AKHINUR ISLAM MR. A K HANNAN	PP, ASSAM
16	<a href="#">AB/1538/2024</a> FIXED	RAJIUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	<a href="#">AB/1551/2024</a> FIXED	ASHIT SAHA <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE MS A DAS	PP, ASSAM
18	<a href="#">AB/1605/2024</a>	MD. OMAR ALI SEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A NATH MS. G BORAH	PP, ASSAM
19	<a href="#">AB/1607/2024</a>	SNIGDHA DAS @ SNIGDHA CHOUDHURY <b>Versus</b> STATE OF ASSAM	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI	PP, ASSAM
20	<a href="#">AB/1609/2024</a>	WASIM HUSSAIN @ WASIM RAJA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. N I KHAN MR. KHAIRUL ISLAM	PP, ASSAM
21	<a href="#">AB/1610/2024</a>	ABDUL RAZZEK @ REZAK ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
<b>ADMISSION</b>				
22	<a href="#">Crl.Pet./995/2022</a> WITH LCR 2 FILES, FIXED	BISWAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MS N DEKA (r-2) MR SAURADEEP DEY (r-2) PP, ASSAM MR. D GUPTA
23	<a href="#">CRL.A(J)/58/2024</a>	ANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/540/2024</a> in CRL.A(J)/58/2024	ANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
24	<a href="#">Crl.A./98/2024</a>	SHYAM LAL KAIRI <b>Versus</b> SMTI. SAKUNTALA KAIRI	MS. P BHATTACHARYA MR T GOGOI	
25	<a href="#">Crl.Pet./194/2024</a> FIXED	DR. ARUN CHANDRA DEKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. S DIHINGIA MS M CHANGMAI MR S SARMAH MR B SAIKIA	MR. J A HASSAN (R-1) PP, ASSAM

**BAIL HEARING (BA)**

26	<a href="#">Bail Appln./1479/2023</a> BA 1479/2023(D/O), WITH CASE RECORD(SCANNED COPY), B/O	RAZOUSITO <b>Versus</b> THE UNION OF INDIA	MR. T ISLAM MS K DAS	SC, NCB
27	<a href="#">Bail Appln./3941/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	CHECHHAM HEFAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
28	<a href="#">Bail Appln./338/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SAHIL SHARMA AND ANR <b>Versus</b> UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS
29	<a href="#">Bail Appln./1102/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RANDHIR KUMAR AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
30	<a href="#">Bail Appln./1385/2024</a> FIXED	KILUWAR ALI @ KILWAR ALI @ KILU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
31	<a href="#">Bail Appln./1487/2024</a> FIXED	TAFIKUL RAHMAN @ BABU <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
32	<a href="#">Bail Appln./1645/2024</a> WITH OFFICE NOTE, FIXED	RAM SOGARATH NAYAK <b>Versus</b> STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
33	<a href="#">Bail Appln./1676/2024</a> FIXED	JULHASH ALI @ JUL HASH ALI <b>Versus</b> THE STATE OF ASSAM	MR S AHMED MR M ISLAM MR K THAKUR B ALI SK	PP, ASSAM
34	<a href="#">Bail Appln./1719/2024</a> FIXED	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
<b>BAIL HEARING</b>				
35	<a href="#">AB/349/2024</a> FIXED	JITENDRA KR SAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
36	<a href="#">AB/501/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KASEM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	MS N HASSAN(R-2) PP, ASSAM
37	<a href="#">AB/1441/2024</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
38	<a href="#">AB/1453/2024</a> FIXED	MINUDDIN @ MOINUDDIN SK <b>Versus</b> THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN	PP, ASSAM
39	<a href="#">AB/1456/2024</a> FIXED	BIREN HUZURI <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MR. K MEDHI D R TALUKDAR	PP, ASSAM
40	<a href="#">AB/1458/2024</a> FIXED	MD. MOHAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
41	<a href="#">AB/1545/2024</a> FIXED	VIJAY KUMAR HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR N KALITA	PP, ASSAM
42	<a href="#">AB/1567/2024</a> FIXED	PARAG CHOUDHURY @ PARAG JYOTI CHOUDURY <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR SUBHRAJIT SAIKIA	PP, ASSAM

**ORDERS**

43	<a href="#">Crl.A./120/2020</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-1 <b>WITH</b> <a href="#">I.A.(Crl.)/278/2020</a> <b>in</b> Crl.A./120/2020	MELASON MARAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM
44	<a href="#">Crl.A./182/2022</a>	MELASON MARAK <b>Versus</b> THE STATE OF ASSAM AND ANR SRI DEBASISH MAZUMDAR <b>Versus</b> N R CONSTRUCTION AND ANR	MR. T DEURI MS B HAZARIKA MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA	PP, ASSAM MR P DEKA(R-1,2) MR. B BORAH (R-1,2)
45	<a href="#">Crl.A./339/2022</a> WITH OFFICE NOTE, LCR 3 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/810/2022</a> <b>in</b> Crl.A./339/2022	RAJIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR. RAJIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM MD. S ALOM	PP, ASSAM PP, ASSAM
46	<a href="#">CRL.A(J)/94/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/767/2023</a> <b>in</b> CRL.A(J)/94/2023	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR. RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS MR. S BISWAS	PP, ASSAM PP, ASSAM
47	<a href="#">I.A.(Crl.)/790/2023</a> WITH OFFICE NOTE, LCR 4 FILES <b>in</b> Crl.A./322/2023 <b>WITH</b> <a href="#">Crl.A./322/2023</a>	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR. RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE MR. N SARKAR MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
48	<a href="#">Crl.L.P./16/2024</a> FIXED <b>WITH</b> <a href="#">Crl.A./3803/2024</a> (Filing Number)	ASHRAF ALI <b>Versus</b> HARESWAR SAIKIA ASHRAF ALI <b>Versus</b> HARESWAR SAIKIA G	MR. D GOGOI MR. R BORA MR. D. BORAH MR. R BORA	PP, ASSAM
50	<a href="#">Crl.A./41/2024</a> WITH OFFICE NOTE, LCR 4 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/135/2024</a> <b>in</b> Crl.A./41/2024	MD. AYUB KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR. MD. AYUB KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. N DEVI MS. N DAS MR. M.P. BORAH MS. N DEVI MS. N DAS MR. M.P. BORAH	PP, ASSAM PP, ASSAM
51	<a href="#">Crl.A./91/2024</a> WITH OFFICE NOTE, LCR 4 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/306/2024</a> <b>in</b> Crl.A./91/2024	LAKHI DEV SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR. LAKHI DEV SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	B BURAGOHAIN B BURAGOHAIN	PP, ASSAM PP, ASSAM
52	<a href="#">I.A.(Crl.)/565/2024</a> IN BA/634/2024 (D/O). <b>in</b> Bail Appln./634/2024	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/3949/2023</a> BY SLIP	GIYAS ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
2	<a href="#">WP(C)/7040/2023</a> BY SLIP	JYOTSHNA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SARMAH (r-4) S. J. SAHARIAH (r-4) SC, SEC. EDU.
<b>TOP OF THE LIST</b>				
3	<a href="#">WP(C)/5868/2012</a> FIXED AT 10:30 AM	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
4	<b>WITH</b> <a href="#">WP(C)/1354/2014</a>	AMULYA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.N SARMA MS.KARABI SAIKIA MS.KAKALI SAIKIA MS.A GOGOI	GA, ASSAM MRS.V L SINGH SC, REVENUE ASSTT.S.G.I.
5	<a href="#">WP(C)/3520/2014</a> FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR-2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R-2to5)
6	<a href="#">WP(C)/855/2015</a> FIXED	MARFOD ALI SK. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	SC, ELEMENTARY EDUCATION SC, FINANCE MRS A VERMA

**ORDER NO STEPS**

7	<a href="#">Cont.Cas(C)/70/2019</a>	RANJIT KAUSHIK <b>Versus</b> RAVI KAPOOR AND 2 ORS	MR. P P DUTTA MR T GOGOI	
		<b>ORDER (IMPLEADMENT OF PARTY)</b>		
8	<a href="#">I.A.(Civil)/1747/2024</a> in WP(C)/2734/2024	UPEN SAIKIA, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/2734/2024</a>	UPEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
9	<a href="#">I.A.(Civil)/1845/2024</a> in WP(C)/2671/2024	SAHJAHAN ALI @ SAHJEHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, APSC SC, PWD
	<b>WITH</b> <a href="#">WP(C)/2671/2024</a>	SAHJAHAN ALI @ SAHJEHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, APSC SC, TECHNICAL EDU. SC, PWD
		<b>ADMISSION</b>		
10	<a href="#">WP(C)/6829/2017</a> PART-HEARD, FIXED	RUPA MEDHI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S K JAIN MR.B K JAIN MR. U DUTTA MS.S TALUKDAR MS.P C B NAIR MR. B. KUMAR	GA, ASSAM MR. G C BORAH (R-2,3) SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
11	<a href="#">WP(C)/909/2016</a>	SMTI DEEPIKA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S S GOSWAMI MS. R DEKA	MS. A VERMA MR. J M A CHOUDHURY SC, FINANCE DEPTT. SC, HEALTH
12	<a href="#">WP(C)/6575/2017</a> FIXED	NO. 90006506 CONSTABLE GWJWN GWRA GOYARY <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.S CHAUHAN MR.S CHAUHAN	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
13	<a href="#">WP(C)/350/2019</a> FIXED	ANAL KR. GOGOI AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR D MAHANTA	SC, HEALTH SC, FINANCE
14	<a href="#">WP(C)/1596/2019</a>	DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. P P BARUAH MR. D GOSWAMI MR. R SARMA MR S HUSSAIN	SC, PNRD MS P. PATHAK (R- 4 & 5)
15	<a href="#">WP(C)/1761/2019</a>	MAINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	MR. P. N. GOSWAMI (SC, FOREST DEPARTMENT) MR. S BISWAS (SC, FOREST DEPT. ADDL. AG, ASSAM
16	<a href="#">WP(C)/7328/2019</a> FIXED	GIRIDHAR PATOWARY <b>Versus</b> NORTH EASTERN ELECTRIC POWER CORPORATION AND 3 ORS.	MRS. A GAYAN	MR. A SARMA
17	<a href="#">WP(C)/9441/2019</a>	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
	<b>WITH</b> <a href="#">WP(C)/3182/2022</a>	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6345/2023</a>	BUBUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP



20	<a href="#">WP(C)/3915/2020</a>	AMINUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY MR. D MOZUMDER, ADDL. AG, ASSAM
21	<a href="#">WP(C)/4716/2020</a> FIXED	HEMANTA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, AG MR. R K TALUKDAR (R-3) SC, HANDLOOM AND TEXTILE MS. S. KEMPRAI, SC, K A A C SC, FINANCE
22	<a href="#">WP(C)/146/2021</a>	WASIM AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T N SRINIVASAN	GA, ASSAM SC, GAD SC, FINANCE
23	<a href="#">WP(C)/477/2021</a> FIXED	MALLABIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
24	<b>WITH</b> <a href="#">WP(C)/1769/2021</a>	NAZRIN SULTANA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
25	<a href="#">WP(C)/1761/2021</a> FIXED	SANTI KANDULNA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR R DHAR (AMICUS CURIAE) MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
26	<a href="#">WP(C)/3341/2021</a>	NABAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	GA, ASSAM
27	<b>WITH</b> <a href="#">WP(C)/3433/2021</a>	BHASKAR JYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR S HUSSAIN	GA, ASSAM
28	<b>WITH</b> <a href="#">WP(C)/3437/2021</a>	MINTU HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
29	<b>WITH</b> <a href="#">WP(C)/3471/2021</a>	VIKRAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2325/2021</a> in <a href="#">WP(C)/3471/2021</a>	VIKRAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR D MAHANTA	GA, ASSAM
30	<b>WITH</b> <a href="#">WP(C)/3519/2021</a>	RAJA SARKAR <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. R SARMA MR N BORO	GA, ASSAM
31	<b>WITH</b> <a href="#">WP(C)/3520/2021</a>	NILUTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. D K BAIDYA	GA, ASSAM
32	<b>WITH</b> <a href="#">WP(C)/3528/2021</a>	RAJA IRSHAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M DAS MR. A SARMAH	GA, ASSAM
33	<b>WITH</b> <a href="#">WP(C)/3539/2021</a>	PRITAM DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	GA, ASSAM
34	<b>WITH</b> <a href="#">WP(C)/3798/2021</a>	SWAHANAZ YASMIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM

35	<a href="#">WP(C)/4182/2021</a>	MISS RUKMINA KAHTUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A A KHAN MR. A AHMED MR J P KACHARI U U KHAN	GA, ASSAM
	<b>WITH</b>			
36	<a href="#">WP(C)/4656/2023</a>	NAZMA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR. S MUNIR MS. S K NARGIS MS S BEGUM	GA, ASSAM MR S HOQUE (r-5)
37	<a href="#">WP(C)/5931/2021</a>	BIKASH ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, PWD
38	<a href="#">WP(C)/8297/2022</a>	DR. JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
39	<a href="#">WP(C)/138/2023</a>	TRIDIP MORANG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, PWD
40	<a href="#">WP(C)/229/2023</a>	BABUL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, AG SC, P H E MR. R N DAS SC, N C HILLS SC, FINANCE SC, D H A COUNCIL
41	<a href="#">WP(C)/313/2023</a>	MATLIB ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOU DHURY MR A ALI MS. M KHATUN	MR. C S HAZARIKA GA, ASSAM (R-4 & 5) MR. S DUTTA (R-1 TO 3) SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENTR
42	<a href="#">WP(C)/693/2023</a>	DIPAK KR DAS AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH
43	<a href="#">WP(C)/896/2023</a>	SHIBNATH GORE <b>Versus</b> THE STATE OF ASSAM AND 4 OTHRS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR S DAS	SC, WATER RESOURCE
44	<a href="#">WP(C)/3350/2023</a>	DIPAK KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA MR. D BORAH MR. T CHUTIA (R-3, R-4) SC, REVENUE
	<b>WITH</b>			
45	<a href="#">WP(C)/244/2023</a>	NIPUL DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM M ALAMGEER (R5) MR. A H M R CHOUDHURY (R5) MR. A ALAM (R5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
46	<a href="#">WP(C)/4538/2023</a>	SUMIT PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)

47	<a href="#">WP(C)/5030/2023</a>	MOKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	GA, ASSAM SC, P W D
48	<a href="#">WP(C)/6102/2023</a>	RAJU DEKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. A BHATTACHARJEE	SC, BTC SC, FOREST SC, FINANCE
49	<a href="#">WP(C)/7054/2023</a> FIXED	PRASANTA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/1085/2024</a> <b>in</b> <a href="#">WP(C)/7054/2023</a>	PRASANTA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J PATOWARY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
50	<a href="#">WP(C)/339/2024</a>	SHAKINA BEGUM LASKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	MRS. R DEVI DY.S.G.I.
51	<a href="#">WP(C)/537/2024</a>	CHAMPAK SONOWAL <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	MRS. R DEVI ASSTT.S.G.I.
52	<a href="#">WP(C)/1262/2024</a>	SUBHASH KUMAR <b>Versus</b> PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
53	<a href="#">WP(C)/1355/2024</a>	DHRITIMAN RAY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM MR. J HANDIQUE, SC REVENUE
54	<a href="#">WP(C)/1944/2024</a>	PUNYA PRABHA DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
55	<a href="#">WP(C)/2248/2024</a>	SURYA KANTA MORANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MS. M K SHARMA	GA, ASSAM
56	<a href="#">WP(C)/2354/2024</a>	GO- 2148X SRI VINAY KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D BORAH	MR. S K MEDHI (r-1 to 4) DY.S.G.I. SC, UPSC
57	<a href="#">WP(C)/2385/2024</a>	SAYED ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, P W D
58	<a href="#">WP(C)/2479/2024</a>	PRITOM BARUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M SMITH MR. R KAMAN	SC, EXCISE DEPTT.
59	<a href="#">WP(C)/2797/2024</a>	MD. ALTAF ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE B DUTTA	SC, CO OP
60	<a href="#">WP(C)/2909/2024</a>	PRIYARANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR D KALITA O ASSUMI	GA, ASSAM SC, REVENUE
		<b>ORDERS</b>		
61	<a href="#">Cont.Cas(C)/654/2016</a> FIXED	SRI DHIREN BORO and ANR. <b>Versus</b> SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRS.B D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR P NAYAK (R-4) MS. S CHUTIA (R-4) MR A CHALIHA (R-4) MR.KHAYERUDDIN(R-2)

62	<b>WITH</b> <a href="#">Cont.Cas(C)/658/2016</a>	BISHWAJIT DAS and 10 ORS. <b>Versus</b> SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRB D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR P NAYAK (R-5) MS. S CHUTIA (R-5) MR A CHALIHA (R-5) MR.M BORAH(R-1)
63	<a href="#">Cont.Cas(C)/660/2023</a> B/O	KONIKA PAUL <b>Versus</b> JURI PHUKAN, IAS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	
64	<a href="#">Cont.Cas(C)/220/2024</a> B/O	SABINA AHMED AND 222 ORS. <b>Versus</b> H. PATHAK AND 3 ORS.	MS. L DAS MR H K DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	
65	<a href="#">I.A.(Civil)/1029/2024</a> FIXED in WP(C)/2188/2020 <b>WITH</b> <a href="#">WP(C)/2188/2020</a>	DILIP KUMAR SAIKIA, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)
66	<a href="#">WP(C)/1037/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/858/2024</a> in WP(C)/1037/2024  <b>WITH</b> <a href="#">I.A.(Civil)/925/2024</a> in WP(C)/1037/2024	DILIP KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  KAJALGAON WEEKLY BAZAR COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS  KAJALGAON WEEKLY BAZAR COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH  MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY  MR. A NARZARI MS. S T BOKTH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)  GA, ASSAM SC, BTC  GA, ASSAM SC, BTC
67	<a href="#">WP(C)/2254/2024</a> FIXED	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS  DR. ALPANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA  MR H K DAS MR N K SARMA	GA, ASSAM MR. A NARZARI SC, BTC  GA, ASSAM MR S P DAS (R-2,3,4) SC, DIRECTORATE OF EMPLOYMENT

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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH - IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/3173/2023</a> CAVT. NO.03982/023,	ABDUL MANNAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	SC, CO OP MR. D A KAIYUM FOR CAVEATOR
<b>ADMISSION</b>				
2	<a href="#">WP(C)/2760/2016</a>	NIHARENDU CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.N N KARMAKAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT. (R 1)
3	<a href="#">WP(C)/2781/2016</a> WITH LCR	MD. MOINUDDIN MOZUMDER and 6 ORS <b>Versus</b> POWER GRID CORPORATION OF INDIA LIMITED and 2 ORS	MR.M DEKA MR.S HOQUE	GA, ASSAM MR.S K MEDHI(R-2) MR.A DAS(R-2) MR.J DAS R-2 MR.S DUTTA(R-2) MR.S G BHATTACHARJEE(R-2) SC, POWER GRID
4	<a href="#">WP(C)/7239/2017</a>	ASHOK KR. SEN and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	SC, HEALTH
5	<b>WITH</b> <a href="#">WP(C)/863/2020</a>	HEMA RAM DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR H BORAH	SC, HEALTH
6	<b>WITH</b> <a href="#">WP(C)/1910/2020</a>	KAGEN DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR. S A CHOUDHURY	SC, HEALTH
7	<b>WITH</b> <a href="#">I.A.(Civil)/1526/2024</a> <b>in</b> WP(C)/1910/2020	KHAGEN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA	SC, HEALTH
7	<a href="#">WP(C)/7704/2017</a>	SARAT CH. KALITA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.B D GOSWAMI MR.H DEKA	MR. P PATHAK (R-6 & 7) GA, ASSAM MR. P S LAHKAR (R-7) MR. A NARZARI (R-6 & 7) MS. A TALUKDAR (R-7)

8	<a href="#">WP(C)/7708/2017</a>	PRADIP BAHADUR CHETRY <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL and 4 ORS.	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.B KUMAR MRS.S UPADHYAY	SC, K A A C
9	<a href="#">WP(C)/7718/2017</a>	NO. 3 KALIPUR SAKHA SATRA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 15 ORS.	MR.M U MAHMUD MR A GONI MD.S ISLAM MR.S HOQUE	GA, ASSAM MR. A DAS,R MR. R BAISHYA,R
10	<a href="#">WP(C)/7732/2017</a>	BAJRANG TEA and INDUSTRIES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. S DEKA MS.J BORA MR.B DUTTA MR.D TUMUNG	MR G P BHOWMIK, SR. ADV (R-5) GA, ASSAM MS M KALITA (R-5) MS P CHETIA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
11	<a href="#">WP(C)/1008/2018</a>	BISHNUMAYA KAFLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANAR, SC,ELEMENTARY EDUCATION DEPT. MR A CHALIHA, SC, FINANCE
12	<a href="#">WP(C)/5297/2018</a> WITH OFFICE NOTE	GOPENDRA NAMASUDRA AND 103 ORS. <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT GA, ASSAM ASSTT.S.G.I. (MR. S.C. KEYAL) SC, REVENUE
13	<a href="#">WP(C)/440/2019</a> CAVT. NO.1360/2018	SUCHITRA HIRA AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M K CHOUDHURY MR. N BARUAH	MR R K DUTTA (R2, R3) MR. R DUBEY (R6) MR. N BORUAH (R2, R3) MS. M DAS MRS. M DAS MS. A B KAYASTHA (R6) MR. A N I HUSSAIN (R6) ASSTT.S.G.I. FOR CAVEATOR
14	<a href="#">WP(C)/564/2019</a>	ABDUL KHALEQUE AND 6 ORS. <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	GA, ASSAM MR. R K BHUYAN (R4,R5,R6) MR A ZAMAN (R4,R5,R6) MR. M KASHYAP (R6)
15	<a href="#">WP(C)/593/2019</a> (FOR DISMISSAL), FIXED	UDAY KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R DE	DR. B AHMED (R-4) SC, CO OP MR. T ROY (R-4) MRS. B SARKAR (R-4)
16	<a href="#">WP(C)/2680/2019</a> (FOR DISMISSAL), FIXED	TAPAN KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR A K BORAH GA, ASSAM MR. S K TALUKDAR MR. D NATH (R-6)
17	<a href="#">WP(C)/6280/2019</a>	MAFIZAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S RAHMAN MR. SHEIKH UKTAR	MR H R A CHOUDHURY SC, PNRD GA, ASSAM MR. H ALI MR. R A CHOUDHURY
18	<a href="#">WP(C)/8722/2019</a> FIXED	ANANDA BORO AND 84 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS F AHMED MR. S A AHMED MS M GOGOI MRS. P PHUKAN	GA, ASSAM SC, BTC ASSTT.S.G.I. SC, REVENUE
19	<a href="#">WP(C)/3225/2020</a>	PRASENJIT DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR H BORAH MR. S SUTRADHAR	SC, PNRD

20	<a href="#">WP(C)/3672/2020</a>	ANITA VERMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AG
21	<a href="#">WP(C)/3561/2021</a>	SATYA TALUKDAR @ SATYA RAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
<b>WITH</b>				
22	<a href="#">Cont.Cas(C)/391/2021</a>	SATYA TALUKDAR @ SATYA RAM TALUKDAR <b>Versus</b> KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR D KALITA MR. D NATH
23	<a href="#">WP(C)/10/2022</a>	MD. ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM MR. N J DUTTA (r-3) MR. D SARMA (r-4) MR. ABU JAHID (r-4) MR N AHMED (r-3) MR G P CHETIA (r-3) MR. M M ZAMAN (r-3) MR A BASUMATARY (r-3) SC, REVENUE
24	<a href="#">WP(C)/499/2022</a> B/O	PRANAB CH DEY AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. A BHATTACHARJEE MR. J SARMAH MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. B GOGOI(R-4) MR A CHALIHA(R-4) H S BARUAH(R-4) MR M BHUYAN(R-4)
25	<a href="#">WP(C)/738/2022</a>	M/S VISION METALIK COMPANY <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
26	<a href="#">WP(C)/971/2022</a>	TAMEZ ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S DAS MR. T DEWAN MS. J GHOSH	GA, ASSAM
27	<a href="#">WP(C)/2505/2022</a>	SWETA MAZUMDAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM MS. S B CHOUDHURY (R-5) MR. S K DAS (R-5) MR. D CHAKRABARTY (r-2,3,4)
28	<a href="#">WP(C)/3733/2022</a>	M/S BORGHAIN ENTERPRISES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS S H BORA MR. N K KALITA MR D DEKA	SC, EXCISE DEPTT.
29	<a href="#">WP(C)/6310/2022</a>	BROJENDRA CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
30	<a href="#">WP(C)/6354/2022</a>	NAREN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA	GA, ASSAM SC, GMC
<b>WITH</b>				
31	<a href="#">WP(C)/3458/2021</a>	NAREN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, GMC
<b>WITH</b>				
32	<a href="#">WP(C)/5109/2021</a>	NAREN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA MS. I ROY	SC, GMC
33	<a href="#">WP(C)/6360/2022</a>	PAWAN KUMAR JALAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/6466/2022</a>	DURGA UPADHYAY AND 10 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM MR. S K MEDHI ASSTT.S.G.I.

35	<a href="#">WP(C)/6755/2022</a>	BISHAYA BARUA @ BIKHAYA BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka MR. B BHARALI S I AKAND	GA, ASSAM SC, REVENUE
36	<a href="#">WP(C)/8172/2022</a>	UMASHANKAR SHARMA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E
37	<a href="#">WP(C)/1193/2023</a> B/O	BHUPATI BARUAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, BTC SC, REVENUE
38	<a href="#">WP(C)/5176/2023</a>	SIRAJUL HOQUE MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM MR S MUKTAR (R-5) MR. S RAHMAN (R-5) SC, REVENUE
39	<a href="#">WP(C)/808/2024</a> FIXED	ZIABUR RAHMAN KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
<b>BAIL HEARING</b>				
40	<a href="#">AB/1494/2024</a> FIXED	LANIMA DAS <b>Versus</b> THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
<b>ORDERS</b>				
41	<a href="#">WP(C)/7496/2018</a> FIXED, WITH OFFICE NOTE	M/S. MAUD TEA AND SEED COMPANY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
42	<a href="#">WP(C)/8034/2018</a>	SAMEER KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. D BARUAH MR. B D DEKA, MR. A I Ali MS. N UPADHYAY	GA, ASSAM MS. B DAS (R6,R8,R9,R10)
43	<a href="#">WP(C)/2142/2019</a> CAVT. NO.0279/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. T DEURI J RABHA SC, ATPPF FOR CAVEATOR
<b>WITH</b>				
44	<a href="#">WP(C)/2510/2019</a>	ASOMI INDUSTRIES PVT. LTD. AND ANR. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 4 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. K N CHOUDHURY (R1-R3) SC, ATEPF MR. T DEURI (R1-R3) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
<b>WITH</b>				
45	<a href="#">WP(C)/7849/2019</a>	ASOMI INDUSTRIES PVT. LTD. AND ANR. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR S DUTTA MR. T DEURI MR. T DEURI MRS. R S DEURI J RABHA SC, UBI
<b>WITH</b>				
46	<a href="#">WP(C)/8032/2019</a>	ASOMI INDUSTRIES PVT. LTD. AND ANR. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 5 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI MR K F VIZO	MR. T DEURI (SPL. COUNSEL) SC, UBI
47	<a href="#">WP(C)/6231/2021</a>	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
48	<a href="#">WP(C)/207/2022</a>	PRATIBHA HAZAWARY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N DHAR MS. S DASGUPTA MS. S DASGUPTA	SC, P AND R.D. GA, ASSAM



49	<b>WITH</b> <a href="#">WP(C)/6269/2021</a>	SMTI. MEGHALI RABHA <b>Versus</b> THE STATE OF ASSAM ANR 11 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MS N BEGUM MR S GAUTAM M R Sharma	DR. B AHMED (r-6,7,9,10,12) SC, P AND R.D. GA, ASSAM MS. S DASGUPTA (r-6,7,9,10,12)
50	<a href="#">WP(C)/2895/2022</a> WP(C) 2615/2022(D/O)	BHANWARLAL RICE AND FLOUR MILL <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM
51	<a href="#">WP(C)/8446/2022</a>	TATA MOTORS FINANCE LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R DE MS. D PATHAK	SC, TRANSPORT
52	<a href="#">WP(C)/2423/2023</a> B/O	PRIYA PAL BHIKKU <b>Versus</b> THE ASSAM INFORMATION COMMISSION AND 2 ORS	MR K R BAROOAH	GA, ASSAM
53	<a href="#">WP(C)/5700/2023</a> B/O	MIR SUMESUDDIN AHMED <b>Versus</b> THE GOVERNMENT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, REVENUE
54	<a href="#">WP(C)/6162/2023</a> B/O	UPEN CHANDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. B K DAS MR S SARMAH	GA, ASSAM MR. D BHATTACHARJEE (R-9,10,11) MR. S S ROY (r-1) MR. S D ROY (R-9,10,11) DY.S.G.I. SC, REVENUE
55	<a href="#">Cont.Cas(C)/123/2024</a>	SUBAL RAY@ SUBAL CH. RAY <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	S I AKAND	MR. D SAIKIA(R-1) MR. A BHATTACHARYYA(R-1) MR. S DUTTA(R-1)
56	<a href="#">Cont.Cas(C)/196/2024</a>	MONOWAR HUSSAIN <b>Versus</b> DIBAKAR NATH, IAS AND ANR.	MR M A ISLAM	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MS. N BORDOLOI(R-1) MS. N BORDOLOI(R-1)

**HEARING**

57	<a href="#">WP(C)/9219/2019</a> PART-HEARD, BY SLIP, AT 2:00 PM	CENTURY PLYBOARDS (I) LTD. AND ANR. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. R K D CHOUDHURY MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)
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LEAVE NOTE OF ADVOCATES FOR 24/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR S SARMA	17-06-2024	To	15-07-2024
9)	MS P TALUKDAR	20-06-2024	To	26-06-2024
10)	MR. U SARMA	24-06-2024	To	26-06-2024
11)	MR. B BARMAN	24-06-2024	To	28-06-2024